

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
SCO 147-148 SECTOR 17-C CHANDIGARH
REGIONAL BENCH-E-HEARING

Excise Appeal No. :3529 of 2010

(Arising out of OIA-135-CE-APPL-DLH-IV-2010 Dated :27.07.2010 passed by the Commissioner of Central Excise-DELHI-IV)

**M/s A B Excavotors And
Earthmovers Pvt Ltd**

Appellant

VERSUS

C.C.E.-Delhi-iv

Respondent

WITH

S.N o.	Appeal No.	Appellant	Respondent	Arising out of Impugned Order No.	Passed by the
2	ST/87/2011	H.P. STATE ELECTRONICS DEVELOPMENT CORPORATION LTD.	C.C.E. & S.T.- CHANDIGARH-I	OIA- 112/STC/CHD- I/2010 Dated: 26.10.2010	Commissioner (Appeals) of Central Excise- CHANDIGARH-I
3	ST/216/2011	HP STATE ELECTRONICS DEVELOPMENT CORPORATION LTD.,	C.C.E. & S.T.- CHANDIGARH-I	OIA- 112/STC/CHD- I/2010 Dated: 26.10.2010	Commissioner (Appeals) of Central Excise- CHANDIGARH-I
4	ST/217/2011	HP STATE ELECTRONICS DEVELOPMENT CORPORATION LTD.,	C.C.E. & S.T.- CHANDIGARH-I	OIA- 112/STC/CHD- I/2010 Dated: 26.10.2010	Commissioner (Appeals) of Central Excise- CHANDIGARH-I
5	ST/218/2011	HP STATE ELECTRONICS DEVELOPMENT CORPORATION LTD.,	C.C.E. & S.T.- CHANDIGARH-I	OIA- 112/STC/CHD- I/2010 Dated: 26.10.2010	Commissioner (Appeals) of Central Excise- CHANDIGARH-I
6	ST/219/2011	HP STATE ELECTRONICS DEVELOPMENT CORPORATION LTD.,	C.C.E. & S.T.- CHANDIGARH-I	OIA- 112/STC/CHD- I/2010 Dated: 26.10.2010	Commissioner (Appeals) of Central Excise- CHANDIGARH-I
7	ST/220/2011	Baluja Fashioner	C.C.E. & S.T.- Panchkula	OIA-362-ST-D-II- 2010 Dated: 22.09.2010	Commissioner (Appeals) of Central Excise- PANCHKULA
8	E/298/2011	WALCO ENGINEERING LTD.,	C.C.E. DELHI IV C.C.E. & S.T.- Panchkula	OIA- 223/CE/APPL/DLH- IV/2010 Dated: 04.11.2010	Commissioner (Appeals) of Central Excise- Faridabad I
9	ST/319/2011	FINE SWITCHGEARS,	C.C.E. & S.T.- LUDHIANA	OIA- 293/CE/APPL/LDH/ 2010 Dated: 30.11.2010	Commissioner (Appeals) of Central Excise- LUDHIANA
10	E/639/2011	KGM EXPORTS,	C.C.E. DELHI IV C.C.E. & S.T.- LUDHIANA	OIA- 253- 255/CE/APPL/DLH- IV/2010 Dated: 08.12.2010	Commissioner (Appeals) of Central Excise- Faridabad I

11	ST/697/2011	AMAN SECURITIES AND DETECTIVES	C.C.E. & S.T.-CHANDIGARH-I	OIA- 119/STC/CHD-I/2010 Dated: 21.12.2010	Commissioner (Appeals) of Central Excise-CHANDIGARH-I
12	ST/1035/2011	Klv New Tech Construction Pvt Ltd	C.C.E. & ST-Gurgaon II	OIA-94-BK-GGN-2011 Dated: 17.03.2011	Commissioner (Appeals) of Service Tax-Gurgaon II
13	ST/1113/2011	GOMTI MOTORS,	C.C.E. & S.T.-LUDHIANA	OIA-31/CE/APPL/LDH/2011 Dated: 31.01.2011	Commissioner (Appeals) of Central Excise-LUDHIANA
14	E/1206/2011	ULTRATECH CEMENT LIMITED,	C.C.E. & S.T.-CHANDIGARH-I	OIA- 06/ST/CHD-II/2011 Dated: 08.02.2011	Commissioner (Appeals) of Central Excise-CHANDIGARH-I
15	E/1463/2011	Hind Auto Clutches	C.C.E. & S.T.-Panchkula	OIA-126-CE-D-II-2011 Dated: 15.03.2011	Commissioner of Central Excise-PANCHKULA
16	ST/1573/2011	NATIONAL WOOLLEN & FINISHERS,	C.C.E. & S.T.-ROHTAK	OIA-271/BK/RTK/2011 Dated: 02.10.2011	Commissioner (Appeals) of Central Excise-ROHTAK
17	ST/1574/2011	SURINDER KUMAR MITTAL	C.C.E. & S.T.-CHANDIGARH-I	OIA-105/ST/APPL/CHD-II/2011 Dated: 27.07.2011	Commissioner (Appeals) of Central Excise-CHANDIGARH-I
18	E/1713/2011	Hind Hosiery Mills	C.C.E. & S.T.-Ludhiana	OIO-09-LDH-2011 Dated: 31.03.2011	Commissioner of Central Excise-LUDHIANA
19	E/1744/2011	Shirdi Overseas Import And Export	C.C.E. & S.T.-Ludhiana	OIO-09-LDH-2011 Dated: 31.03.2011	Commissioner of Central Excise-LUDHIANA
20	E/1747/2011	Braun Textile Processor Dealer	C.C.E. & S.T.-Ludhiana	OIO-09-LDH-2011 Dated: 31.03.2011	Commissioner of Central Excise-LUDHIANA
21	E/1996/2011	YOUNGMAN WOOLEN MILLS LTD.	C.C.E. & S.T.-LUDHIANA	OIA- 145-146/CE/APPL/LDH/2011 Dated: 18.05.2011	Commissioner (Appeals) of Central Excise-LUDHIANA
22	ST/302/2012	KARRIER FINANCE PVT. LTD.	C.C.E. & S.T.-CHANDIGARH-I	OIA-386/CE/LDH/2011 Dated: 23.11.2011	Commissioner of Central Excise-CHANDIGARH-I
23	E/303/2012	INDSWIFT LABORATORIES LTD.	C.C.E. & S.T.-CHANDIGARH-I	OIA-175/CE/APPL/CHD-II/2011 Dated: 29.09.2011	Commissioner (Appeals) of Central Excise-CHANDIGARH-I
24	ST/411/2012	M.S.ENTERPRIS ES	C.C.E. & S.T.-CHANDIGARH-I	OIA- 196-197/CE/CHD-II/2011 Dated: 09.12.2011	Commissioner (Appeals) of Central Excise-CHANDIGARH-I
25	ST/412/2012	M.S.ENTERPRIS ES	C.C.E. & S.T.-CHANDIGARH-I	OIA- 196-197/CE/CHD-II/2011 Dated: 09.12.2011	Commissioner (Appeals) of Central Excise-CHANDIGARH-I
26	ST/606/2012	Ramky Enviro Engineers Ltd	C.C.E. & S.T.-CHANDIGARH-II	OIO-31/ST/CHD-II/2012 Dated: 03.02.2012	Commissioner of Service Tax-CHANDIGARH-II
27	E/649/2012	HAWKINS COOKERS LTD.	C.C.E. & S.T.-LUDHIANA	OIA- 28/LDH/2011 Dated: 09.12.2011	Commissioner (Appeals) of Central Excise-LUDHIANA
28	ST/655/2012	New Era Educational Society (regd)	C.C.E. & S.T.-CHANDIGARH-II	OIA-62/ST/APPL/CHD-II/2012 Dated: 20.02.2012	Commissioner (Appeals) of Central Excise and Service Tax-CHANDIGARH-II(

					Appeal)
29	E/759/2012	IND-SWIFT LABORATORIES LIMITED	C.C.E. & S.T.- CHANDIGARH-I	OIA- 232/CE/APPL/CHD- II/2011 Dated: 15.12.2011	Commissioner (Appeals) of Central Excise- CHANDIGARH-I
30	ST/832/2012	Rai Enterprises	C.C.E. & S.T.- Chandigarh-I	OIA- 86/ST/APPL/LDH/2 011 Dated: 12.03.2012	Commissioner (Appeals) of Central Excise and Service Tax- CHANDIGARH-I(Appeal)
31	ST/917/2012	Pepsu Road Transport Corporation	C.C.E. & S.T.- CHANDIGARH- II	OIO-60/ST/CHD- II/2012 Dated: 27.03.2012	Commissioner of Central Excise and Service Tax- CHANDIGARH-II
32	E/1100/2012	Swaraj Automotive Ltd	C.C.E. & S.T.- CHANDIGARH- II	OIA- 11/CE/CHDII/2012 Dated: 01.02.2012	Commissioner of Central Excise- CHANDIGARH-II(Appeal)
33	E/1101/2012	Swaraj Automotives Ltd	C.C.E. & S.T.- CHANDIGARH- II	OIA- 11/CE/CHDII/2012 Dated: 01.02.2012	Commissioner of Central Excise- CHANDIGARH-II(Appeal)
34	E/1660/2012	Punjab Chemicals & Crop Protection Ltd	C.C.E. & S.T.- CHANDIGARH- II	OIA-112-113-APPL- CHD-II-2012 Dated: 27.03.2012	Commissioner of Central Excise- CHANDIGARH-II(Appeal)
35	E/1682/2012	Vee Gee Industrial Enterprises Pvt Ltd	C.C.-DELHI-IV	OIO- 33/DM/ADJN/CE/2 011-12 Dated: 26.03.2012	Commissioner of Central Excise- DELHI-IV
36	E/1745/2012	Modern Bricks And Engineering Works	C.C.E. & S.T.- Chandigarh-I	OIA-109- 110/CE/APPL/CHD- II/2012 Dated: 20.03.2012	Commissioner of Central Excise- CHANDIGARH-I(Appeal)
37	ST/2126/2012	Ind Swift Limited	C.C.E. & S.T.- CHANDIGARH- II	OIO-66/ST/CHD- II/2012 Dated: 20.04.2012	Commissioner of Central Excise and Service Tax- CHANDIGARH-II
38	ST/2667/2012	Oriental Engineering Works Pvt Ltd	C.C.E. & S.T.- Panchkula	OIA- 188/BK/PKL/2012 Dated: 01.06.2012	Commissioner (Appeals) of Central Excise and Service Tax- PANCHKULA
39	ST/2712/2012	Golden Road Lines	C.C.E. & S.T.- CHANDIGARH- II	OIA-168-ST-APPL- CHD-II-2012 Dated: 14.06.2012	Commissioner of Central Excise and Service Tax- CHANDIGARH-II(Appeal)
40	E/2824/2012	Paras Motors Industries	C.C.-DELHI-IV	OIA-123- CE/PKJ/CCE/ADJ/2 012 Dated: 15.06.2012	Commissioner of Central Excise- DELHI-IV(Appeal)
41	ST/3151/2012	Sh Naresh Kumar Contractor	C.C.E. & S.T.- CHANDIGARH- II	OIO-51-ST-CHD-II- 2010 Dated: 30.11.2010	Commissioner of Central Excise- CHANDIGARH-II
42	E/3205/2012	Modulus Prefab Solutions	C.C.E. & S.T.- Chandigarh-I	OIO-CHD-CEX-001- COM-040-12 Dated: 16.07.2012	Commissioner of Central Excise and Service Tax- CHANDIGARH-I

43	E/3206/2012	Modulus Springs Private Limited	C.C.E. & S.T.-Chandigarh-I	OIO-CHD-CEX-001-COM-040-12 Dated: 16.07.2012	Commissioner of Central Excise and Service Tax-CHANDIGARH-I
44	E/3207/2012	RajanDhir	C.C.E. & S.T.-Chandigarh-I	OIO-CHD-CEX-001-COM-040-12 Dated: 16.07.2012	Commissioner of Central Excise and Service Tax-CHANDIGARH-I
45	ST/3482/2012	Narwal Super Security	C.C.E. & S.T.-Rohtak	OIO-16/ST/COMMR/BKJ/RTK/2012 Dated: 09.08.2012	Commissioner of Central Excise-ROHTAK
46	ST/3742/2012	Municipal Corporation Ambala	C.C.E. & S.T.-Panchkula	OIA-259-266/SVS/PKL/2012 Dated: 30.07.2012	Commissioner (Appeals) of Central Excise-PANCHKULA
47	ST/4082/2012	Catchy Communication P Ltd	C.C.E. & S.T.-Chandigarh-I	OIA-170/CE/CHD-I/12 Dated: 18.09.2012	Commissioner (Appeals) of Central Excise-CHANDIGARH-I(Appeal)
48	ST/4173/2012	Haryana Roadways	C.C.E. & S.T.-Panchkula	OIO-16-COMMR-PKL-2012 Dated: 12.09.2012	Commissioner of Central Excise-PANCHKULA
49	E/55255/2013	Jay Bharat Exhaust Systems Limited	C.C.-DELHI-IV	OIA-87-CE/APPL/DLH-IV/2012 Dated: 09.10.2012	Commissioner of Central Excise-DELHI-IV(Appeal)
50	ST/55422/2013	Ms Fun Multiplex Pvt Ltd	C.C.E. & S.T.-Chandigarh-I	OIA-137/ST/APPL/LDH/2012 Dated: 17.10.2012	Commissioner (Appeals) of Central Excise-CHANDIGARH-I
51	ST/55852/2013	Nimbua Greenfield Punjab Limited	C.C.E. & S.T.-CHANDIGARH-II	OIA-246-247-ST-APPL-CHD-II-2012 Dated: 12.11.2012	Commissioner of Central Excise-CHANDIGARH-II(Appeal)
52	ST/55886/2013	Ramky Enviro Engineers Ltd	C.C.E. & S.T.-CHANDIGARH-II	OIA-246-247-ST-APPL-CHD-II-2012 Dated: 12.11.2012	Commissioner of Central Excise and Service Tax-CHANDIGARH-II(Appeal)
53	E/56257/2013	EssEss Engineering	C.C.E. & S.T.-Chandigarh-I	OIA-236/CE/CHD-I/2012 Dated: 06.12.2012	Commissioner of Central Excise-CHANDIGARH-I(Appeal)
54	ST/56365/2013	Industrial And Finance Consultants Pvt Ltd	C.C.E. & S.T.-Chandigarh-I	OIA-258-ST-CHD-I-12 Dated: 20.12.2012	Commissioner of Central Excise and Service Tax-CHANDIGARH-I(Appeal)
55	ST/56697/2013	Eon Infotech Ltd	C.C.E. & S.T.-Chandigarh-I	OIA-260-261/ST/APPL/CHD-I/2012 Dated: 03.01.2013	Commissioner of Central Excise-CHANDIGARH-I(Appeal)
56	ST/56839/2013	Viridi Constructions	C.C.E. & S.T.-Ludhiana	OIA-333/ST/APPL/LDH/2012 Dated: 09.01.2013	Commissioner (Appeals) of Central Excise-LUDHIANA
57	ST/56893/2013	Ramky Enviro Engineers Ltd	C.C.E. & S.T.-CHANDIGARH-II	OIO-01-ST-CHD-II-2013 Dated: 04.01.2013	Commissioner of Central Excise-CHANDIGARH-II
58	E/57159/2013	Philips	C.C.E. & S.T.-	OIO-CHD-CEX-001-	Commissioner of

		Electronics India Ltd	Chandigarh-I	COM Dated: 13.03.2013	Central Excise- CHANDIGARH-I
59	ST/57162/2013	Pathankot Vehicleades	C.C.E. & S.T.- Ludhiana	OIA-07/ST/APPL/CHD-II/2013 Dated: 23.01.2013	Commissioner (Appeals) of Central Excise- LUDHIANA
60	ST/57202/2013	Ms Prime Constructions	C.C.E. & S.T.- Chandigarh-I	OIA-11/ST/APPEAL/CHD-I/2013 Dated: 17.01.2013	Commissioner (Appeals) of Central Excise- CHANDIGARH-I
61	ST/57372/2013	Cheema Palace	C.C.E. & S.T.- Panchkula	OIA-61/ST/D-II/13 Dated: 11.02.2013	Commissioner(App eals) of Central Excise- PANCHKULA
62	E/57556/2013	Hmm Coaches Ltd	C.C.E. & S.T.- Panchkula	OIA-104-SVS-PKL/2013 Dated: 19.02.2013	Commissioner (Appeals) of Central Excise- DELHI-III(Appeal)
63	ST/57582/2013	Pasupati Spinning And Weaving Mills Ltd	C.C.E. & S.T.- Chandigarh-I	OIA-52-CE-APPL-CHD-I-2013 Dated: 21.03.2013	Commissioner of Service Tax- CHANDIGARH-I(Appeal)
64	ST/57942/2013	Gora Lal Builders And Engineers	C.C.E. & S.T.- Chandigarh-I	OIA-36-37-ST-APPL-CHD-I-13 Dated: 26.02.2013	Commissioner of Central Excise- CHANDIGARH-I(Appeal)
65	ST/58670/2013	Manjit Singh And Brothers	C.C.E. & S.T.- CHANDIGARH-II	OIA-107-ST-APPL-CHD-III-2013 Dated: 15.04.2013	Commissioner of Central Excise- CHANDIGARH-II(Appeal)
66	E/58688/2013	Shyam Salona Plywood	C.C.E. & S.T.- Rohtak	OIO-58/CE/COMMR/DM/RTK/2012-13 Dated: 31.03.2013	Commissioner of Central Excise- ROHTAK
67	E/58691/2013	Rajesh Sharma	C.C.E. & S.T.- Rohtak	OIO-58/CE/COMMR/DM/RTK/2012-13 Dated: 31.03.2013	Commissioner of Central Excise- ROHTAK
68	E/58692/2013	Subhash Goyal	C.C.E. & S.T.- Rohtak	OIO-58/CE/COMMR/DM/RTK/2012-13 Dated: 31.03.2013	Commissioner of Central Excise- ROHTAK
69	ST/59091/2013	Kriti Associates	C.C.E. & S.T.- Ludhiana	OIA-53-APPL-CUSD-CAMP-CHD-2013 Dated: 18.04.2013	Commissioner (Appeals) of Central Excise- LUDHIANA
70	ST/59465/2013	Premier Electroplating Works	C.C.E. & S.T.- Chandigarh-I	OIA-CHD-EXCUS-000-APP-076-13-14 Dated: 17.05.2013	Commissioner of Central Excise- CHANDIGARH-I(Appeal)
71	ST/60044/2013	Longia Road Carriers	C.C.E. & S.T.- Chandigarh-I	OIA-CHD-EXCUS-000-APP-108-13-14 Dated: 15.07.2013	Commissioner of Central Excise- CHANDIGARH-I(Appeal)
72	ST/60123/2013	Punjab Transformers And Electronics Limited	C.C.E. & S.T.- Chandigarh-I	OIA-JAI-EXCUS-000-APP-041-13-14 Dated: 25.07.2013	Commissioner of Central Excise and Service Tax- CHANDIGARH-I(Appeal)
73	ST/60144/2013	Arihant Spinning Mills	C.C.E. & S.T.- CHANDIGARH-II	OIA-JAL-EXCUS-000-APP-021-13-14 Dated: 10.07.2013	Commissioner of Central Excise and Service Tax- CHANDIGARH-II(Appeal)

74	ST/60336/2013	EssEss Engineering	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-EXCUS-000-APP-117-13-14 Dated: 08.08.2013	Commissioner of Central Excise-CHANDIGARH-I(Appeal)
75	ST/60369/2013	Dr It Planets Ltd	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-EXCUS-000-APP-125-13-14 Dated: 19.08.2013	Commissioner of Central Excise-CHANDIGARH-I(Appeal)
76	ST/50145/2014	Wire Communication Systems Sens Complex	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-EXCUS-000-APP-138-13-14 Dated: 12.09.2013	Commissioner of Central Excise-CHANDIGARH-I(Appeal)
77	E/50195/2014	Sameer Chemicals AndAllied Industries	C.C.-DELHI-IV	OIA-112-CE-APPEAL-DLH-IV-2013 Dated: 19.07.2013	Commissioner of Central Excise-DELHI-IV(Appeal)
78	ST/50437/2014	Samrat Enterprises	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-EXCUS-000-APP-134-13-14 Dated: 05.09.2013	Commissioner of Central Excise-CHANDIGARH-I(Appeal)
79	E/50813/2014	Scientific India	C.C.E. & S.T.-Panchkula	OIA-DLI-EXCUS-003-COM-606-2013 Dated: 05.11.2013	Commissioner (Appeals) of Central Excise-PANCHKULA
80	ST/50818/2014	Kamal Electricals	C.C.E. & S.T.-CHANDIGARH-II	OIA-JAL-EXCUS-000-APP-183-13-14 Dated: 29.10.2013	Commissioner of Central Excise-CHANDIGARH-II(Appeal)
81	ST/50832/2014	N S Construction Co	C.C.E. & S.T.-CHANDIGARH-II	OIA-JAL-EXCUS-000-APP-186-13-14 Dated: 31.10.2013	Commissioner of Central Excise-CHANDIGARH-II(Appeal)
82	ST/50947/2014	Pepsu Road Transport Corporation	C.C.E. & S.T.-CHANDIGARH-II	OIO-74/ST/CHD-II/2013 Dated: 11.11.2013	Commissioner of Central Excise-CHANDIGARH-II
83	ST/51054/2014	Altruist Technologies Pvt Ltd	C.C.E. & S.T.-Chandigarh-I	OIO-CHD-CEX-001-COM-23-2013 Dated: 08.10.2013	Commissioner of Central Excise and Service Tax-CHANDIGARH-I
84	ST/51095/2014	Jagjit Singh Kang	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-EXCUS-000-APP-152-13-14 Dated: 14.10.2013	Commissioner of Central Excise-CHANDIGARH-I(Appeal)
85	E/51122/2014	Ultratech Cement Ltd	C.C.E. & S.T.-Rohtak	OIO-67-ST-COMMR-RTK-2013-14 Dated: 28.11.2013	Commissioner of Central Excise-ROHTAK
86	E/51230/2014	Russaka Ply India Ltd	C.C.E. & S.T.-Rohtak	OIO-55-CE-COMMR-DM-RTK-2013-14 Dated: 31.10.2013	Commissioner of Central Excise-ROHTAK
87	E/51231/2014	Madhukar Aggarwal	C.C.E. & S.T.-Rohtak	OIO-55-CE-COMMR-DM-RTK-2013-14 Dated: 31.10.2013	Commissioner of Central Excise-ROHTAK
88	E/51232/2014	Sitaram Joshi	C.C.E. & S.T.-Rohtak	OIO-55-CE-COMMR-DM-RTK-2013-14 Dated: 31.10.2013	Commissioner of Central Excise-ROHTAK
89	E/51339/2014	Proxima Steel Forge Pvt Ltd	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-000-APP-640-13-14 Dated: 26.12.2013	Commissioner (Appeals) of Central Excise-LUDHIANA
90	ST/51711/2014	Kamal Retail Limited	C.C.E. & S.T.-Chandigarh-I	OIO-CHD-CEX-001-COM-045-13 Dated: 17.12.2013	Commissioner of Central Excise-CHANDIGARH-I
91	E/52550/2014	Advance Forgings Pvt Ltd	C.C.-DELHI-IV	OIA-215-CE-APPEAL-DLH-IV-2013	Commissioner (Appeals) of Central Excise-

				Dated: 05.02.2014	Faridabad I
92	E/52558/2014	Jcbl Ltd	C.C.E. & S.T.-CHANDIGARH-II	OIA-JAL-EXCUS-000-APP-299-13-14 Dated: 30.01.2014	Commissioner (Appeals) of Central Excise-CHANDIGARH-II
93	E/52601/2014	Ind Swift Laboratories Limited	C.C.E. & S.T.-CHANDIGARH-II	OIA-JAL-EXCUS-000-APP-293-13-14 Dated: 29.01.2014	Commissioner of Central Excise-CHANDIGARH-II(Appeal)
94	E/52616/2014	Super Auto Electricals Pvt Ltd	C.C.-DELHI-IV	OIA-217-218-CE-APPEAL-DLH-IV-2013 Dated: 06.02.2014	Commissioner of Central Excise-DELHI-IV(Appeal)
95	ST/52989/2014	Saundh Builders & Developers Pvt Ltd	C.C.E. & S.T.-Ludhiana	OIA-98-APPL-CUS-D-CAMP-CHD-2013-14 Dated: 24.02.2014	Commissioner (Appeals) of Service Tax-LUDHIANA
96	ST/53154/2014	Continental Engineering Company	C.C.E. & S.T.-Chandigarh-I	OIO-CHD-CEX-001-COM-29-14-15 Dated: 24.04.2014	Commissioner of Service Tax-CHANDIGARH-I
97	E/53237/2014	Gilco Steel Limited	C.C.E. & S.T.-Chandigarh-I	OIO-CHD-CEX-001-COM-11-12 Dated: 17.02.2014	Commissioner of Central Excise-CHANDIGARH-I
98	ST/53436/2014	Muncipal Corporation	C.C.E. & S.T.-Rohtak	OIA-117-125-SVS-PKL-2014 Dated: 10.03.2014	Commissioner (Appeals) of Service Tax-ROHTAK
99	ST/53671/2014	Sturdy Industries Ltd	C.C.E. & S.T.-CHANDIGARH-II	OIA-JAL-EXCUS-000-APP-302-13-14 Dated: 03.02.2014	Commissioner (Appeals) of Central Excise and Service Tax-CHANDIGARH-II
100	ST/54604/2014	Onkar Industrial & Security Services Pvt Ltd	C.C.E. & S.T.-CHANDIGARH-II	OIO-32-ST-CHD-II-2014 Dated: 26.05.2014	Commissioner of Service Tax-CHANDIGARH-II
101	ST/54749/2014	Ballamgarh Co Op L C Society	C.C.E. & S.T.-CHANDIGARH-II	OIA-JAL-EXCUS-000-APP-056-14-15 Dated: 29.05.2014	Commissioner (Appeals) of Service Tax-CHANDIGARH-II
102	ST/54750/2014	New Satluj Co Op L C Society	C.C.E. & S.T.-CHANDIGARH-II	OIA-JAL-EXCUS-000-APP-063-14-15 Dated: 02.06.2014	Commissioner of Service Tax-CHANDIGARH-II(Appeal)
103	E/55010/2014	Punjab Chemicals & Crop Protection Ltd	C.C.E. & S.T.-CHANDIGARH-II	OIA-JAL-EXCUS-000-APP-079-14-15 Dated: 24.06.2014	Commissioner of Central Excise-CHANDIGARH-II(Appeal)
104	ST/55117/2014	Maninder Singh	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-000-APP-169-14-15 Dated: 23.06.2014	Commissioner (Appeals) of Service Tax-LUDHIANA
105	ST/55316/2014	New SatlujCooprative Lc Society	C.C.E. & S.T.-CHANDIGARH-II	OIA-JAL-EXCUS-000-APP-330-13-14 Dated: 18.03.2014	Commissioner (Appeals) of Central Excise and Service Tax-CHANDIGARH-II
106	E/55547/2014	Ultra Tech Cement Ltd	C.C.E. & S.T.-Rohtak	OIO-10-ST-COMMR-DM-RTK-2014-15 Dated: 31.07.2014	Commissioner of Central Excise-ROHTAK
107	E/55757/2014	Arihant Castings	C.C.E. & S.T.-Jalandhar	OIA-LUD-EXCUS-000-APP-212-14-15 Dated: 26.09.2014	Commissioner (Appeals) of Central Excise-JALANDHAR
108	E/55826/2014	Ranbaxy	C.C.E. & S.T.-	OIA-JAL-EXCUS-	Commissioner

		Laboratories Ltd	CHANDIGARH-II	000-APP-123-14-15 Dated: 27.08.2014	(Appeals) of Central Excise- CHANDIGARH-II(Appeal)
109	E/55843/2014	Poonam Concrete	C.C.E. & S.T.- Rohtak	OIA-382-384-SVS- RTK-2014 Dated: 29.08.2014	Commissioner (Appeals) of Central Excise- ROHTAK
110	E/55844/2014	Poonam Concrete	C.C.E. & S.T.- Rohtak	OIA-382-384-SVS- RTK-2014 Dated: 29.08.2014	Commissioner (Appeals) of Central Excise- ROHTAK
111	E/55845/2014	Poonam Concrete	C.C.E. & S.T.- Rohtak	OIA-382-384-SVS- RTK-2014 Dated: 29.08.2014	Commissioner (Appeals) of Central Excise- ROHTAK
112	ST/56046/2014	Tara Chand And Sons	C.C.E. & S.T.- Chandigarh-I	OIA-CHD-EXCUS- 000-APP-240-14-15 Dated: 03.09.2014	Commissioner of Central Excise- CHANDIGARH-I(Appeal)
113	ST/56070/2014	Bheni Co Op Lc Society	C.C.E. & S.T.- CHANDIGARH-II	OIA-JAL-EXCUS- 000-APP-136-14-15 Dated: 12.09.2014	Commissioner of Central Excise- CHANDIGARH-II(Appeal)
114	ST/68/2015	Kay Kee FotomaxColor Lab Pvt Ltd	C.C.E. & S.T.- Jalandhar	OIA-LUD-EXCUS- 000-APP-100-15-16 Dated: 28.09.2015	Commissioner (Appeals) of Central Excise and Service Tax- JALANDHAR
115	ST/76/2015	Jason Communications (p) Ltd	C.C.E. & S.T.- Chandigarh-I	OIA-EXCUS-000- APP-97-15-16 Dated: 18.09.2015	Commissioner (Appeals) of Central Excise- CHANDIGARH-I
116	ST/87/2015	Tarang Infrastructure Ltd	C.C.-DELHI-IV	OIO-06-GDL- COMMISSIONER- FBD-II-21-2015- 352 Dated: 30.09.2015	Commissioner of Service Tax- Faridabad II
117	ST/50027/2015	Municipal Council	C.C.E. & S.T.- CHANDIGARH-II	OIA-JAL-EXCUS- 000-APP-133-14-15 Dated: 16.09.2014	Commissioner of Central Excise- CHANDIGARH-II(Appeal)
118	ST/50068/2015	Municipal Council	C.C.E. & S.T.- CHANDIGARH-II	OIA-JAL-EXCUS- 000-APP-134-14-15 Dated: 10.09.2014	Commissioner of Central Excise- CHANDIGARH-II(Appeal)
119	ST/50166/2015	Municipal Council	C.C.E. & S.T.- CHANDIGARH-II	OIA-JAL-EXCUS- 000-APP-122-14-15 Dated: 27.08.2014	Commissioner of Central Excise- CHANDIGARH-II(Appeal)
120	ST/50308/2015	Nv Distilleries And Breweries Pvt Ltd	C.C.E. & S.T.- CHANDIGARH-II	OIA-JAL-EXCUS- 000-APP-158-14-15 Dated: 14.10.2014	Commissioner of Central Excise- CHANDIGARH-II(Appeal)
121	ST/50374/2015	Slaimpur Co Op	C.C.E. & S.T.- CHANDIGARH-II	OIA-JAL-EXCUS- 000-APP-165-14-15 Dated: 21.10.2014	Commissioner of Central Excise- CHANDIGARH-II(Appeal)
122	ST/50405/2015	Kuldeep Transport Company	C.C.E. & S.T.- CHANDIGARH-II	OIA-JAL-EXCUS- 000-APP-167-14-15 Dated: 27.10.2014	Commissioner (Appeals) of Central Excise and Service Tax- CHANDIGARH-II(Appeal)
123	ST/50469/2015	Industrial Engg And Consultans	C.C.E. & S.T.- CHANDIGARH-II	OIA-JAL-EXCU-000- APP-143-14-15 Dated: 19.09.2014	Commissioner of Central Excise- CHANDIGARH-II(Appeal)

124	ST/50472/2015	Bhushan Kumar Jindal & Others	C.C.E. & S.T.-CHANDIGARH-I	OIA-JAL-EXCUS-000-APP-175-14-15 Dated: 10.11.2014	Commissioner of Central Excise and Service Tax-CHANDIGARH-I(Appeal)
125	ST/50669/2015	Ind Swift Ltd	C.C.E. & S.T.-CHANDIGARH-II	OIO-JAL-EXCUS-000-APP-193-194-14-15 Dated: 21.11.2014	Commissioner of Central Excise-CHANDIGARH-II
126	ST/50670/2015	Ind Swift Ltd	C.C.E. & S.T.-CHANDIGARH-II	OIO-JAL-EXCUS-000-APP-193-194-14-15 Dated: 21.11.2014	Commissioner of Central Excise-CHANDIGARH-II
127	ST/50715/2015	Joshi Automobiles Pvt Ltd	C.C.E. & S.T.-CHANDIGARH-II	OIA-JAL-EXCUS-000-APP-225-14-15 Dated: 10.12.2014	Commissioner of Central Excise-CHANDIGARH-II(Appeal)
128	ST/50733/2015	Gillard Electronics Pvt Ltd	C.C.E. & S.T.-CHANDIGARH-II	OIA-JAL-EXCUS-000-APP-219-14-15 Dated: 05.12.2014	Commissioner of Central Excise and Service Tax-CHANDIGARH-II(Appeal)
129	E/50923/2015	Kudos Laboratories India	C.C.-DELHI-IV	OIO-04-05-06-KKK-ADJA-FBD-1-2014-15 Dated: 19.12.2014	Commissioner of Central Excise-Faridabad I
130	ST/50959/2015	Municipal Council	C.C.E. & S.T.-Chandigarh-I	OIO-CHD-CEX-001-COM-083-14 Dated: 30.10.2014	Commissioner of Central Excise and Service Tax-CHANDIGARH-I
131	ST/51028/2015	Ruprah Constructions	C.C.E. & S.T.-CHANDIGARH-II	OIA-JAL-EXCUS-000-APP-244-14-15 Dated: 30.12.2014	Commissioner of Central Excise-CHANDIGARH-II(Appeal)
132	E/51128/2015	Poly Medicure Ltd	C.C.-DELHI-IV	OIA-17-CE-APPL-II-DELHI-2015 Dated: 29.01.2015	Commissioner of Central Excise-Faridabad I
133	E/51514/2015	Maa Durga Steel Pipes	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-EXCUS-000-APP-437-14-15 Dated: 29.12.2014	Commissioner of Central Excise-CHANDIGARH-I(Appeal)
134	ST/51727/2015	Bihari Lal & Company	C.C.E. & S.T.-CHANDIGARH-II	OIA-JAL-EXCUS-000-APP-278-14-15 Dated: 10.02.2015	Commissioner of Central Excise-CHANDIGARH-II(Appeal)
135	E/51880/2015	Gian Chand Goomer	C.C.-DELHI-IV	OIO-04-05-06-KKK-ADJA-FBD-1-2014-15 Dated: 19.12.2014	Commissioner of Central Excise-Faridabad I
136	E/51881/2015	Unisys Networking Pvt Ltd	C.C.-DELHI-IV	OIO-04-05-06-KKK-ADJA-FBD-1-2014-15 Dated: 19.12.2014	Commissioner of Central Excise-Faridabad I
137	E/51882/2015	Corpus Marketing Pvt Ltd	C.C.-DELHI-IV	OIO-04-05-06-KKK-ADJA-FBD-1-2014-15 Dated: 19.12.2014	Commissioner of Central Excise-Faridabad I
138	E/51884/2015	Shazia Cosmetic AndAyurvedics	C.C.-DELHI-IV	OIO-04-05-06-KKK-ADJA-FBD-1-2014-15 Dated: 19.12.2014	Commissioner of Central Excise-Faridabad I
139	E/51885/2015	Sidh Ayurveda Rai	C.C.-DELHI-IV	OIO-04-05-06-KKK-ADJA-FBD-1-2014-15 Dated: 19.12.2014	Commissioner of Central Excise-Faridabad I

140	E/51977/2015	P M I Coaches Pvt Ltd	C.C.E. & ST-Gurgaon Ii	OIO-03-MV-CCE-2014 Dated: 10.02.2015	Commissioner of Central Excise-Gurgaon I
141	ST/52012/2015	Girdhari Lal Proprietor	C.C.E. & S.T.-CHANDIGARH-II	OIA-JAL-EXCUS-000-APP-257-14-15 Dated: 19.01.2015	Commissioner of Central Excise-CHANDIGARH-II(Appeal)
142	ST/52039/2015	Balaji And Co	C.C.E. & S.T.-Chandigarh-I	OIA-JAL-EXCUS-000-APP-260-14-15 Dated: 22.01.2015	Commissioner of Central Excise, CUSTOMS (Adjudication)-CHANDIGARH-I
143	E/52196/2015	Kokuyo Camlin Ltd	C.C.-Jammu & Kashmir	OIO-JNK-CEX-000-004-005-2015 Dated: 19.03.2015	Commissioner of Central Excise-JAMMU & KASHMIR
144	ST/52213/2015	Jai Durga J C B Servies And Civil Contractor	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-CEX-001-COM-19-2015 Dated: 09.03.2015	Commissioner of Central Excise and Service Tax-CHANDIGARH-I(Appeal)
145	E/52307/2015	Mondelez India Foods Ltd	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-CEX-001-COM-33-34-2015 Dated: 25.03.2015	Commissioner of Central Excise and Service Tax-CHANDIGARH-I(Appeal)
146	E/52346/2015	Varun Ramanan Manager Finance Planning	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-CEX-001-COM-33-34-2015 Dated: 25.03.2015	Commissioner of Central Excise and Service Tax-CHANDIGARH-I(Appeal)
147	E/52347/2015	Bhavana Dogra Factory Hr Manager	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-CEX-001-COM-33-34-2015 Dated: 25.03.2015	Commissioner of Central Excise and Service Tax-CHANDIGARH-I(Appeal)
148	E/52348/2015	Subhash Sharma Ex Assistant Manager	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-CEX-001-COM-33-34-2015 Dated: 25.03.2015	Commissioner of Central Excise and Service Tax-CHANDIGARH-I(Appeal)
149	E/52349/2015	Rajesh Garg Executive Director	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-CEX-001-COM-33-34-2015 Dated: 25.03.2015	Commissioner of Central Excise and Service Tax-CHANDIGARH-I(Appeal)
150	E/52350/2015	Anand Kripalu Managing Director	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-CEX-001-COM-33-34-2015 Dated: 25.03.2015	Commissioner of Central Excise and Service Tax-CHANDIGARH-I
151	E/52351/2015	Jaiboy Philips Director Operations	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-CEX-001-COM-33-34-2015 Dated: 25.03.2015	Commissioner of Central Excise and Service Tax-CHANDIGARH-I(Appeal)
152	E/52445/2015	Sanjay Kurup	C.C.E. & S.T.-Chandigarh-I	OIO-CHD-CEX-001-COM-33-34-2015 Dated: 25.03.2015	Commissioner of Central Excise and Service Tax-CHANDIGARH-I
153	E/52451/2015	Sudhir Kumar	C.C.E. & S.T.-Chandigarh-I	OIO-CHD-CEX-001-COM-33-34-2015 Dated: 25.03.2015	Commissioner of Central Excise and Service Tax-CHANDIGARH-I
154	E/52469/2015	Chandan	C.C.E. & S.T.-	OIO-CHD-CEX-001-	Commissioner of

		Aggarwal	Chandigarh-I	COM-33-34-2015 Dated: 25.03.2015	Central Excise and Service Tax- CHANDIGARH-I
155	ST/52603/2015	Raja Constructions	C.C.E. & S.T.- Chandigarh-I	OIA-CHD-CEX-001- COM-32-2015 Dated: 26.03.2015	Commissioner (Appeals) of Central Excise and Service Tax- CHANDIGARH-I
156	E/52672/2015	Neelkanth Appliances	C.C.E. & S.T.- Ludhiana	OIA-LUD-EXCUS- 000-APP-361-14-15 Dated: 20.03.2015	Commissioner of Central Excise- LUDHIANA
157	ST/52858/2015	Chandigarh Industrial Tourism Development Corporation Ltd	C.C.E. & S.T.- Chandigarh-I	OIA-CHD-EXCUS- 000-APP-13-15-16 Dated: 17.04.2015	Commissioner of Central Excise and Service Tax- CHANDIGARH-I(Appeal)
158	ST/53112/2015	Municipal Council	C.C.E. & S.T.- Ludhiana	OIA-LUD-EXCUS- 000-APP-03-15-16 Dated: 16.04.2015	Commissioner (Appeals) of Central Excise and Service Tax- LUDHIANA
159	ST/53228/2015	Batra Constructions Company	C.C.E. & S.T.- CHANDIGARH- II	OIA-JAL-EXCUS- 000-APP-037-038- 15-16 Dated: 29.05.2015	Commissioner of Central Excise and Service Tax- CHANDIGARH-II(Appeal)
160	ST/53296/2015	Balaji Engineering Company	C.C.E. & S.T.- Chandigarh-I	OIA-CHD-EXCUS- 000-APP-42-15-16 Dated: 17.06.2015	Commissioner of Service Tax- CHANDIGARH-I(Appeal)
161	ST/53299/2015	Indian Sanitation And Ward Boy And Hoticulture Contractor	C.S.T.-Service Tax - Delhi	OIA-09-ST-APPL- DLH-IV-2014 Dated: 08.05.2015	Commissioner (Appeals) of Service Tax- DELHI-IV(Appeal)
162	ST/53299/2015	Indian Sanitation And Ward Boy And Hoticulture Contractor	C.S.T.-Service Tax - Delhi	OIA-09-ST-APPL- DLH-IV-2014 Dated: 08.05.2015	Commissioner (Appeals) of Service Tax- DELHI-IV(Appeal)
163	ST/53369/2015	Satish Kumar	C.C.E. & S.T.- Chandigarh-I	OIA-LUD-EXCUS- 000-APP-17-15-16 Dated: 08.05.2015	Commissioner of Central Excise and Service Tax- CHANDIGARH-I(Appeal)
164	ST/53552/2015	Sunder Traders	C.C.E. & S.T.- CHANDIGARH- II	OIA-JAL-EXCUS- 000-APP-108-15-16 Dated: 08.07.2015	Commissioner (Appeals) of Service Tax- CHANDIGARH-II
165	ST/53581/2015	Agriculture Produce Market Committee	C.C.E. & S.T.- CHANDIGARH- II	OIA-JAL-EXCUS- 000-APP-070-079- 15-16 Dated: 10.06.2015	Commissioner (Appeals) of Central Excise and Service Tax- CHANDIGARH-II
166	ST/53582/2015	Agriculture Produce Market Committee Shimla	C.C.E. & S.T.- CHANDIGARH- II	OIA-JAL-EXCUS-- 000-APP-070-079- 15-16 Dated: 10.06.2015	Commissioner of Central Excise and Service Tax- CHANDIGARH-II(Appeal)
167	ST/53590/2015	Agriculture Produce Market Committee Solau	C.C.E. & S.T.- CHANDIGARH- II	OIA-JAL-EXCUS-- 000-APP-070-079- 15-16 Dated: 10.06.2015	Commissioner (Appeals) of Central Excise and Service Tax- CHANDIGARH-II
168	ST/53596/2015	India Colour Lab	C.C.E. & S.T.-	OIA-LUD-EXCUS-	Commissioner

			Jalandhar	000-APP-53-56-15-16 Dated: 03.07.2015	(Appeals) of Service Tax-JALANDHAR
169	ST/53597/2015	India Colour Lab	C.C.E. & S.T.-Jalandhar	OIA-LUD-EXCUS-000-APP-53-56-15-16 Dated: 03.07.2015	Commissioner (Appeals) of Service Tax-JALANDHAR
170	E/53626/2015	Guru Nanak Auto Enterprises Ltd	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-000-APP-73-15-16 Dated: 29.07.2015	Commissioner (Appeals) of Central Excise-LUDHIANA
171	ST/54374/2015	Ramky Enviro Engineers Ltd	C.C.E. & S.T.-CHANDIGARH-II	OIA-JAL-EXCUS-000-APP-200-15-16 Dated: 12.08.2015	Commissioner (Appeals) of Service Tax-CHANDIGARH-II
172	ST/3/2016	Millennium Manpower	C.C.E. & S.T.-Panchkula	OIO-09/ST/PRCOMMR/P KL/2015-16 Dated: 21.08.2015	Commissioner of Central Excise-PANCHKULA
173	ST/14/2016	Vinay Kumar	C.C.E. & S.T.-Chandigarh-I	OIA-LUD-EXCUS-000-APP-97-15-16 Dated: 24.09.2015	Commissioner (Appeals) of Central Excise and Service Tax-CHANDIGARH-I
174	ST/17/2016	Market Committee Samalkha	C.S.T.-DELHI-III	OIA-32-36/ST/DLH/2015 Dated: 09.10.2015	Commissioner (Appeals) of Service Tax-DELHI-III
175	ST/34/2016	Power Drugs Ltd	C.C.E. & S.T.-CHANDIGARH-II	OIA-JAL-EXCUS-000-APP-206-15-16 Dated: 28.10.2015	Commissioner (Appeals) of Central Excise and Service Tax-CHANDIGARH-II
176	ST/154/2016	Market Committee Panipat	C.S.T.-DELHI-III	OIA-32-36/ST/DLH/2015 Dated: 09.10.2015	Commissioner (Appeals) of Service Tax-DELHI-III
177	ST/155/2016	Market Committee Madlauda	C.S.T.-Delhi-iii	OIA-32-36-ST-DLH-2015 Dated: 09.10.2015	Commissioner (Appeals) of Service Tax-DELHI-III
178	ST/166/2016	Kapil Hotel	C.C.E. & S.T.-CHANDIGARH-II	OIA-JAL-EXCUS-000-APP-236-237-15-16 Dated: 11.12.2015	Commissioner (Appeals) of Central Excise and Service Tax-CHANDIGARH-II
179	ST/167/2016	Kapil Hotel	C.C.E. & S.T.-CHANDIGARH-II	OIA-JAL-EXCUS-000-APP-236-237-15-16 Dated: 11.12.2015	Commissioner (Appeals) of Central Excise and Service Tax-CHANDIGARH-II
180	ST/168/2016	Ramneek Beer Bar & Restaurant	C.C.E. & S.T.-CHANDIGARH-II	OIA-JAL-EXCUS-000-APP-234-235-15-16 Dated: 11.12.2015	Commissioner (Appeals) of Central Excise and Service Tax-CHANDIGARH-II
181	ST/169/2016	Ramneek Beer Bar & Restaurant	C.C.E. & S.T.-CHANDIGARH-II	OIA-JAL-EXCUS-000-APP-234-235-15-16 Dated: 11.12.2015	Commissioner (Appeals) of Central Excise and Service Tax-CHANDIGARH-II
182	ST/176/2016	Fortune Sales Pvt Ltd	C.C.E. & S.T.-Chandigarh-I	OIA-LUD-EXCUS-000-APP-112-15-16 Dated: 27.10.2015	Commissioner (Appeals) of Service Tax-CHANDIGARH-I
183	ST/182/2016	Municipal Council Mansa	C.C.E. & S.T.-Chandigarh-I	OIA-JAL-EXCUS-000-APP-230-15-16	Commissioner (Appeals) of

				Dated: 30.11.2015	Service Tax- CHANDIGARH-I
184	E/197/2016	Harjeet Machines Pvt Ltd	C.C.-DELHI-IV	OIO-04-15-16- COMMR-YG-FBD-I Dated: 26.11.2015	Commissioner of Central Excise and Service Tax- Faridabad I
185	E/198/2016	Amrit Pal Singh	C.C.-DELHI-IV	OIO-04-15-16- COMMR-YG-FBD-I Dated: 27.11.2015	Commissioner of Central Excise and Service Tax- Faridabad I
186	ST/50003/2016	Virendra Verma	C.C.E. & S.T.- CHANDIGARH- II	OIA-JAL-EXCUS- 000-APP-158-15-16 Dated: 16.07.2015	Commissioner of Central Excise and Service Tax- CHANDIGARH-II(Appeal)
187	ST/50064/2016	Ms American Express Banking Corporation	C.S.T.-Delhi	OIO-34-ST-D-I- 2015 Dated: 30.09.2015	Commissioner of Central Excise and Service Tax-DELHI - I
188	ST/50064/2016	Ms American Express Banking Corporation	C.S.T.-Delhi	OIO-34-ST-D-I- 2015 Dated: 30.09.2015	Commissioner of Central Excise and Service Tax-DELHI - I
189	E/60010/2016	Khushbu Enterprises	C.C.-DELHI-IV	OIA-CE-APPL-II- DELHI-2015 Dated: 26.06.2015	Commissioner (Appeals) of Central Excise- DELHI-IV
190	E/60022/2016	Daksh Associates &Consultents	C.C.E. & S.T.- Chandigarh-I	OIA-CHD-CEX-001- COM-33-34-2015 Dated: 27.03.2015	Commissioner (Appeals) of Central Excise- CHANDIGARH-I
191	ST/60025/2016	Karunamay Ray	C.C.E. & S.T.- CHANDIGARH- II	OIA-JAL-EXCUS- 000-APP-258-15-16 Dated: 18.01.2016	Commissioner (Appeals) of Central Excise- CHANDIGARH-II
192	ST/60034/2016	Municipal Council	C.C.E. & S.T.- Chandigarh-I	OIA-JAL-EXCUS- 000-APP-262-15-16 Dated: 13.01.2016	Commissioner (Appeals) of Central Excise- CHANDIGARH-II
193	ST/60051/2016	The Karnal Coop Sugar Mills Ltd	C.C.E. & S.T.- Panchkula	OIA-DLI-EXCUS- 001-APP-050-15-16 Dated: 29.02.2016	Commissioner (Appeals) of Central Excise and Service Tax- PANCHKULA
194	ST/60093/2016	Classic Colour Lab P Ltd	C.C.E. & S.T.- Jalandhar	OIA-LUD-EXCUS- 000-APP-0148-15- 16 Dated: 17.03.2016	Commissioner (Appeals) of Service Tax- JALANDHAR
195	E/60098/2016	Sun Pharmaceutical Industries Ltd	C.C.E. & S.T.- CHANDIGARH- II	OIA-JAL-EXCUS- 000-APP-301-15-16 Dated: 26.02.2016	Commissioner (Appeals) of Central Excise- CHANDIGARH-II
196	ST/60102/2016	Gillco Developers & Builders Private Limited	C.C.E. & S.T.- CHANDIGARH- II	OIO-09-ST-CHD-II- 2016 Dated: 11.03.2016	Commissioner of Central Excise and Service Tax- CHANDIGARH-II
197	ST/60134/2016	Ms Kaithal Co Operative Sugar Mills	C.C.E. & S.T.- Chandigarh-I	OIA- 47/ST/DLH/2016 Dated: 29.02.2016	Commissioner (Appeals) of Central Excise and Service Tax- CHANDIGARH-I
198	E/60156/2016	Hmm Coaches Ltd	C.C.E. & S.T.- Panchkula	OIA-64-CE-DLH- 20156 Dated: 17.03.2016	Commissioner (Appeals) of Central Excise- PANCHKULA
199	E/60178/2016	Sharp Chucks Machines Ltd	C.C.E. & S.T.- Jalandhar	OIA-JAL-EXCUS- 000-APP-305-15-16 Dated: 26.02.2016	Commissioner (Appeals) of Central Excise-

					JALANDHAR
200	E/60179/2016	Sharp Chucks Machine Ltd	C.C.E. & S.T.-Jalandhar	OIA-JAL-EXCUS-000-APP-305-15-16 Dated: 26.02.2016	Commissioner (Appeals) of Central Excise-JALANDHAR
201	E/60184/2016	Guru Nanak Auto Enterprises Ltd	C.C.E. & S.T.-Jalandhar	OIA-JAL-EXCUS-000-APP-03-16-17 Dated: 06.04.2016	Commissioner (Appeals) of Central Excise-JALANDHAR
202	ST/60192/2016	Ved Parkash	C.S.T.-Delhi-iii	OIA-55-ST-DLH-2016 Dated: 03.05.2016	Commissioner (Appeals) of Service Tax-SONEPAT(DELHI-III)
203	ST/60248/2016	Bmw India Pvt Ltd	C.C.-Delhi-iv	OIO-DLI-SVTAX-004-COM-046-15-16 Dated: 31.03.2016	Commissioner of Service Tax-DELHI-IV
204	ST/60306/2016	Kapsons Electro Stampings	C.C.E. & S.T.-Jalandhar	OIA-LUD-EXCUS-000-APP-0036-0037-16-17 Dated: 29.04.2016	Commissioner (Appeals) of Central Excise-LUDHIANA
205	ST/60397/2016	Arora And Company	C.C.E. & S.T.-Panchkula	OIA-62-ST-DLH-2016 Dated: 19.05.2016	Commissioner (Appeals) of Central Excise-
206	ST/60409/2016	Ish Kumar Gulati	C.C.E. & S.T.-Panchkula	OIA-59/ST/DLH/2016 Dated: 11.05.2016	Commissioner (Appeals) of Service Tax-PANCHKULA
207	E/60411/2016	Ultra Tech Cement Ltd	C.C.E. & S.T.-Ludhiana	OIO-LUD-EXCUS-000-COM-001-004016-17 Dated: 25.05.2016	Commissioner of Central Excise and Service Tax-LUDHIANA
208	ST/60432/2016	Gurdev Kaur And Co Owner	C.C.E. & S.T.-CHANDIGARH-II	OIA-08/ST/APPL/CHD-II/2016-17-341 Dated: 29.08.2016	Commissioner (Appeals) of Central Excise-CHANDIGARH-II
209	ST/60434/2016	Gurdev Kaur And Co Owners	C.C.E. & S.T.-CHANDIGARH-II	OIA-08/ST/APPL/CHD-II/2016-17-341 Dated: 29.08.2016	Commissioner (Appeals) of Central Excise-CHANDIGARH-II
210	E/60507/2016	Sunbeam Auto Pvt Ltd	C.C.E & S.T-Gurgaon I	OIA-269/CE/APPL-II/DELHI/2016 Dated: 31.08.2016	Commissioner (Appeals) of Central Excise-Gurgaon I
211	E/60546/2016	Ms R And T Factory	C.C.E. & S.T.-Shimla	OIA-JAL-EXCUS/000-APP-51-16-17 Dated: 22.08.2016	Commissioner (Appeals) of Central Excise-CHANDIGARH-I
212	ST/60607/2016	Kruger Ventilation Industries North India Pvt Ltd	C.C.E. & S.T.-Faridabad Ii	OIA-CE-APPL-II-DELHI-FBD-II-69-2016 Dated: 24.08.2016	Commissioner (Appeals) of Central Excise-DELHI-IV
213	E/60003/2017	Jcbl Limited	C.C.E. & S.T.-CHANDIGARH-II	OIA-JAL-EXCUS-000-APP-216-15-16 Dated: 29.10.2015	Commissioner (Appeals) of Central Excise-CHANDIGARH-II
214	E/60056/2017	Bharat Bricks Co	C.C.E. & S.T.-CHANDIGARH-II	OIA-JNK-EXCUS-000-APP-89-94-16-17 Dated: 30.09.2016	Commissioner (Appeals) of Central Excise-CHANDIGARH-II
215	ST/60066/2017	Ms Pankaj Kumar	C.C.E. & S.T.-Panchkula	OIA-18-ST-DLH-2016 Dated: 18.10.2016	Commissioner (Appeals) of Central Excise and Service Tax-PANCHKULA

216	ST/60139/2017	Surinder Kumar Mittal	C.C.E. & S.T.-CHANDIGARH-II	OIA-CHD-EXCUS-011-APP-115-16-17 Dated: 03.01.2017	Commissioner (Appeals) of Central Excise-CHANDIGARH-II
217	ST/60141/2017	Ms Lovelock And Lewes	C.C.-Delhi-iv	OIA-DLI-SVTAX-004-COM-058-16-17 Dated: 31.10.2016	Commissioner (Appeals) of Service Tax-Gurgaon I
218	ST/60174/2017	Ms Haryana Ex Service League	C.C.E. & S.T.-Rohtak	OIA-65-66/ST/DLH/2016 Dated: 23.05.2016	Commissioner (Appeals) of Central Excise and Service Tax-ROHTAK
219	ST/60273/2017	Ms Gobindgarh Club Limited	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-EXCUS-001-APP-212/16-17 Dated: 06.01.2017	Commissioner (Appeals) of Central Excise-CHANDIGARH-I
220	ST/60363/2017	Tanuj Madan Enterprises	C.C.E. & S.T.-Panchkula	OIA-64/ST/DLH/2016 Dated: 23.05.2016	Commissioner (Appeals) of Central Excise, CUSTOMS (Adjudication)-PANCHKULA
221	ST/60380/2017	Sh Surender Singh Chauhan	C.C.E. & S.T.-Rohtak	OIA-127/ST/DLH/2016 Dated: 10.02.2017	Commissioner (Appeals) of Central Excise, CUSTOMS (Adjudication)-ROHTAK
222	ST/60457/2017	SmtBeant Kaur	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APPL/123/16-17 Dated: 03.03.2017	Commissioner (Appeals) of Central Excise-LUDHIANA
223	ST/60458/2017	SmtBeant Kaur	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APPL-123-16-17 Dated: 03.03.2017	Commissioner (Appeals) of Central Excise-LUDHIANA
224	ST/60508/2017	P L Chandel	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-EXCUS-001-APP-304-16-17 Dated: 20.03.2017	Commissioner (Appeals) of Central Excise-CHANDIGARH-I
225	E/60547/2017	Ms Victory Group	C.C.-Jammu & Kashmir	OIA-JNK-CEX-000-08-2016-17 Dated: 27.01.2017	Commissioner of Central Excise-JAMMU & KASHMIR
226	E/60621/2017	Ms The Panipat Cooperative Sugar Mills Ltd	C.C.E. & S.T.-Sonapat(delhi-iii)	OIA-DLI-EXCUS-003-APP-094-095-2017 Dated: 26.04.2017	Commissioner (Appeals) of Central Excise-DELHI-III
227	E/60667/2017	The Panipat Cooperative Sugar Mills Ltd	C.C.E. & S.T.-Sonapat(delhi-iii)	OIA-DLI-EXCUS-003-APP-094-095 Dated: 26.04.2017	Commissioner (Appeals) of Central Excise-SONEPAT(DELHI-III)
228	ST/60669/2017	KamaljeetSindh wani	C.S.T.-Delhi	OIA-20-ST-DLH-2017 Dated: 18.05.2017	Commissioner (Appeals) of Service Tax-DELHI – I
229	ST/60677/2017	Excel Enterprises	C.C.E. & S.T.-Chandigarh-I	OIA-JAL-EXCUS-000-APP-96-16-17 Dated: 27.10.2016	Commissioner (Appeals) of Central Excise and Service Tax-CHANDIGARH-I
230	ST/60678/2017	Ms Slaimpur Co Op	C.C.E. & S.T.-CHANDIGARH-II	OIA-CHD-EXCUS-001-APP-112-113-16-17	Commissioner (Appeals) of Central Excise-

				Dated: 27.12.2016	CHANDIGARH-II
231	ST/60729/2017	Ms Patel Engineering Limited	C.C.E. & S.T.-Chandigarh-I	OIO-CHD-CEX-001-COM-13-14-2017 Dated: 23.05.2017	Commissioner of Central Excise-CHANDIGARH-I
232	ST/60730/2017	Ms Patel Engineering Limited	C.C.E. & S.T.-Chandigarh-I	OIO-CHD-CEX-001-COM-13-14-2017 Dated: 23.05.2017	Commissioner of Central Excise-CHANDIGARH-I
233	E/60776/2017	Shri Kapil Romana	C.C.E. & S.T.-Faridabad I	OIO-01-GDL-COMMISSIONER-FBD-II-CX-2017-18 Dated: 12.06.2017	Commissioner of Central Excise-Faridabad I
234	ST/60812/2017	Bony Rubber Co Pvt Ltd	C.C.E. & S.T.-Faridabad I	OIA-43-CE-APPL-II-DELHI-2017 Dated: 25.05.2017	Commissioner (Appeals) of Service Tax-Faridabad I
235	ST/60860/2017	Hargyan Singh	C.C.E. & S.T.-Sonepat(delhi-iii)	OIA-49-ST-DLH-17 Dated: 16.08.2017	Commissioner (Appeals) of Central Excise-SONEPAT(DELHI-III)
236	ST/60875/2017	The Panipat Coop Sugar Mills Ltd	C.C.E. & S.T.-Panchkula	OIA-DLI-EXCUS-001-APP-047-17-18 Dated: 16.08.2017	Commissioner (Appeals) of Central Excise and Service Tax-PANCHKULA
237	ST/60905/2017	Ms J B Constructions	C.C.E. & S.T.-Sonepat(delhi-iii)	OIA-51-ST-DLH-17 Dated: 17.08.2017	Commissioner (Appeals) of Central Excise-SERVICE TAX - DELHI
238	E/60917/2017	Ms Classic Enterprises	C.C.-Jammu & Kashmir	OIA-25-JNK-EXCUS-APP-17-18 Dated: 28.09.2017	Commissioner (Appeals) of Central Excise-JAMMU & KASHMIR
239	E/60918/2017	Sh Sudhir Gupta	C.C.-Jammu & Kashmir	OIA-26-JNK-EXCUS-APP-17-18 Dated: 28.09.2017	Commissioner (Appeals) of Central Excise-JAMMU & KASHMIR
240	ST/60932/2017	Ms Patel Job Placement	C.C.E. & S.T.-Shimla	OIA-CHD-CEX-001-COM-02-2017 Dated: 28.03.2017	Commissioner (Appeals) of Central Excise-CHANDIGARH-I
241	ST/60939/2017	Ms Dynamic Construction	C.C.E. & S.T.-Panchkula	OIA-35-COMMR-ST-PKL-2017 Dated: 28.08.2017	Commissioner (Appeals) of Central Excise and Service Tax-PANCHKULA
242	ST/60009/2018	Satpura Construction Co	C.C.E. & S.T.-Panchkula	OIA-APPEAL-ST-PKL-40-2017 Dated: 07.09.2017	Commissioner (Appeals) of Central Excise and Service Tax-PANCHKULA
243	ST/60013/2018	Shri Ram Avtar	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-000-APP-56-17-18 Dated: 16.05.2017	Commissioner (Appeals) of Central Excise and Service Tax-LUDHIANA
244	ST/60016/2018	Ess Aar Builders	C.C.E. & S.T.-Panchkula	OIA-APPEAL-ST-PKL-COMMR-162-2017 Dated: 03.10.2017	Commissioner (Appeals) of Central Excise and Service Tax-PANCHKULA
245	ST/60080/2018	Raj Associates	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-EXCUS-001-APP-73-17-18 Dated: 19.09.2017	Commissioner (Appeals) of Central Excise and

					Service Tax- CHANDIGARH-I
246	E/60083/2018	Dr Reddys	C.C.E. & S.T.- Shimla	OIA-CJD-EXCUS- 001-APP-71-17-18 Dated: 19.09.2017	Commissioner (Appeals) of Central Excise- Shimla
247	ST/60084/2018	Punjab And Sind Bank	C.C.E. & S.T.- Chandigarh-I	OIA-CHD-EXCUS- 001-APP-85-17-18 Dated: 05.10.2017	Commissioner (Appeals) of Central Excise and Service Tax- CHANDIGARH-I
248	E/60091/2018	Hmm Infra Ltd	C.C.E. & S.T.- Panchkula	OIA-APPL-PKL- COMMR-130-2017 Dated: 27.10.2017	Commissioner (Appeals) of Central Excise- PANCHKULA
249	ST/60115/2018	Ost Electronics Limited	C.C.E. & S.T.- Chandigarh-I	OIA-CHD-EXCUS- 001-APP-87-88-17- 18 Dated: 09.11.2017	Commissioner (Appeals) of Central Excise and Service Tax- CHANDIGARH-I
250	E/60130/2018	Alstrong Enterprises India Pvt Ltd	C.C.-Jammu & Kashmir	OIA-JNK-EXCUS- APP-51-52-17-18 Dated: 27.10.2017	Commissioner (Appeals) of Central Excise- JAMMU & KASHMIR
251	E/60131/2018	Alstrong Enterprises India Pvt Ltd	C.C.-Jammu & Kashmir	OIA-JNK-EXCUS- APP-51-52-17-18 Dated: 27.10.2017	Commissioner (Appeals) of Central Excise- JAMMU & KASHMIR
252	ST/60135/2018	Millennium Catering And Housekeeping Services	C.C.E. & S.T.- Panchkula	OIA-APPL-ST-PKL- 177-2017 Dated: 30.11.2017	Commissioner (Appeals) of Central Excise and Service Tax- PANCHKULA
253	E/60152/2018	Alstrong Enterprises India Pvt Ltd	C.C.-Jammu & Kashmir	OIA-J&K-EXCUS- 000-APP-96-17-18 Dated: 17.11.2017	Commissioner (Appeals) of Central Excise- JAMMU & KASHMIR
254	ST/60160/2018	Sumer Singh Contractor	C.C.E. & S.T.- Sonapat(delhi- iii)	OIA-APPL-PKL-43- 2017 Dated: 07.09.2017	Commissioner (Appeals) of Central Excise- PANCHKULA
255	E/60161/2018	Escorts Ltd Construction Equipment	C.C.E. & S.T.- Faridabad I	OIA-07/2017-2018- COMMR-PKS-FBD Dated: 13.11.2017	Commissioner (Appeals) of Central Excise- Faridabad I
256	E/60162/2018	Ultratech Cement Ltd	C.C.E. & S.T.- Ludhiana	OIA-LUD-EXCUS- 000-COM-004-17- 18 Dated: 02.11.2017	Commissioner (Appeals) of Central Excise and Service Tax- LUDHIANA
257	E/60167/2018	Ms Anand Coir Foam Jammu Pvt Ltd	C.C.-Jammu & Kashmir	OIA-JandK-EXCUS- APP-01-2017 Dated: 31.08.2017	Commissioner (Appeals) of Central Excise- JAMMU & KASHMIR
258	ST/60176/2018	M K Jain Builders Pvt Tld	C.C.E. & S.T.- Panchkula	OIA-APPL-ST-PKL- 142-2017 Dated: 15.11.2017	Commissioner (Appeals) of Central Excise and Service Tax- PANCHKULA
259	ST/60177/2018	Rajesh Kumar Batra Contractor	C.C.E. & S.T.- Panchkula	OIA-APP-ST-PKL- 135-2017	Commissioner (Appeals) of

				Dated: 15.11.2017	Central Excise and Service Tax- PANCHKULA
260	ST/60192/2018	Saket Kapur	C.C.E. & S.T.- Panchkula	OIA-146-ST-APPL- PKL-2017 Dated: 15.11.2017	Commissioner (Appeals) of Central Excise and Service Tax- PANCHKULA
261	ST/60195/2018	Market Committee Dhand	C.C.E. & S.T.- Panchkula	OIA-APPL-ST-PKL- 87-2017 Dated: 31.10.2017	Commissioner (Appeals) of Central Excise and Service Tax- PANCHKULA
262	ST/60196/2018	Market Committee Pundri	C.C.E. & S.T.- Panchkula	OIA-APPL-ST-PKL- 96-2017 Dated: 06.11.2017	Commissioner (Appeals) of Central Excise and Service Tax- PANCHKULA
263	ST/60197/2018	Market Committee Pundri	C.C.E. & S.T.- Panchkula	OIA-APPL-ST-PKL- 88-2017 Dated: 31.01.2017	Commissioner (Appeals) of Central Excise and Service Tax- PANCHKULA
264	ST/60198/2018	Market Committee Kaithal	C.C.E. & S.T.- Panchkula	OIA-APPL-ST-PKL- 86-2017 Dated: 31.10.2017	Commissioner (Appeals) of Central Excise and Service Tax- PANCHKULA
265	E/60210/2018	Indag Rubber Ltd	C.C.E. & S.T.- Shimla	OIA-CHD-EXCUS- 001-APP-100-17 Dated: 23.11.2017	Commissioner (Appeals) of Central Excise- Shimla
266	E/60219/2018	Rajiv Ghandi Thermal Power Plant	C.C.E. & S.T.- Rohtak	OIA-ROH-EXCUS- 000-APP-139-2017 Dated: 15.11.2017	Commissioner (Appeals) of Central Excise- ROHTAK
267	ST/60221/2018	RajindraConstru ction	C.C.E. & S.T.- Panchkula	OIA-PCH-EXCUS- 000-APP-145-17-18 Dated: 15.11.2017	Commissioner(App eals) of Central Excise and Service Tax-PANCHKULA
268	ST/60229/2018	Ms Malhotra Construction Pvt Ltd	C.C.E. & S.T.- Rohtak	OIA-APPEAL-ST- PKL-27-2017 Dated: 06.11.2017	Commissioner (Appeals)of Central Excise and Service Tax- ROHTAK
269	ST/60252/2018	Satpura Construction Co	C.S.T.-Service Tax - Delhi	OIA-12-ST-PJ-PKL- 2016 Dated: 04.07.2017	Commissioner (Appeals) of Central Excise and Service Tax- SERVICE TAX - DELHI
270	ST/60287/2018	Ms Haryana State Agricultural Marketing Board	C.C.E. & S.T.- Panchkula	OIA-APPL-ST-PKL- 83-2017 Dated: 30.10.2017	Commissioner (Appeals) of Central Excise and Service Tax- PANCHKULA
271	ST/60334/2018	Guru Hargobind Thermal Plont	C.C.E. & S.T.- Ludhiana	OIA-LUD-EXCUS- 001-APP-24-18 Dated: 10.01.2018	Commissioner (Appeals) of Central Excise and Service Tax- LUDHIANA
272	E/60338/2018	Gna Axles Limited	C.C.E. & S.T.- Ludhiana	OIA-JAL-EXCUS- 001-APP-164-170- 17-18 Dated: 29.12.2017	Commissioner (Appeals) of Central Excise- LUDHIANA
273	E/60339/2018	Gna Axles Limited	C.C.E. & S.T.- Ludhiana	OIA-JAL-EXCUS- 001-APP-164-170- 17-18	Commissioner (Appeals) of Central Excise-

				Dated: 29.12.2017	LUDHIANA
274	E/60340/2018	Gna Axles Limited	C.C.E. & S.T.-Ludhiana	OIA-JAL-EXCUS-001-APP-164-170-17-18 Dated: 29.12.2017	Commissioner (Appeals) of Central Excise-LUDHIANA
275	E/60341/2018	Gna Axles Limited	C.C.E. & S.T.-Ludhiana	OIA-JAL-EXCUS-001-APP-164-170-17-18 Dated: 29.12.2017	Commissioner (Appeals) of Central Excise-LUDHIANA
276	E/60348/2018	Le Blues Breweries Ltd	C.C.E. & S.T.-Panchkula	OIA-PCH-EXCUS-000-APP-189-2017-2018 Dated: 05.12.2017	Commissioner (Appeals) of Central Excise-PANCHKULA
277	ST/60391/2018	Guru Nanak Auto Enterprises Ltd	C.C.E. & S.T.-Ludhiana	OIA-JAL-EXCUS-001-APP-158-17-18 Dated: 03.01.2018	Commissioner (Appeals) of Central Excise and Service Tax-LUDHIANA
278	ST/60407/2018	Guru Nanak Auto Enterprises Ltd	C.C.E. & S.T.-Ludhiana	OIA-JAL-EXCUS-001-APP-051-18 Dated: 16.01.2018	Commissioner (Appeals) of Central Excise and Service Tax-LUDHIANA
279	ST/60453/2018	Suvidha Enterprides	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-EXCUS-001-APP-240-17-18 Dated: 22.12.2017	Commissioner (Appeals)of Central Excise and Service Tax-CHANDIGARH-I
280	ST/60456/2018	Vijay Laxmi Gupta	C.C.E. & S.T.-Panchkula	OIA-APPL-ST-PKL-228-2017 Dated: 26.12.2017	Commissioner (Appeals) of Central Excise and Service Tax-PANCHKULA
281	ST/60495/2018	Shri Amit Gupta	C.C.E. & S.T.-Panchkula	OIA-APPL-ST-PKL-224-2017 Dated: 26.12.2017	Commissioner (Appeals) of Central Excise and Service Tax-PANCHKULA
282	ST/60501/2018	Smt Vijay Laxmi Gupta	C.C.E. & S.T.-Panchkula	OIA-APPL-ST-PKL-227-2017 Dated: 26.12.2017	Commissioner (Appeals) of Central Excise and Service Tax-PANCHKULA
283	ST/60505/2018	Amit Gupta	C.C.E. & S.T.-Panchkula	OIA-APPL-ST-PKL-157-2017 Dated: 28.11.2017	Commissioner (Appeals) of Central Excise and Service Tax-PANCHKULA
284	ST/60512/2018	Amit Gupta	C.C.E. & S.T.-Panchkula	OIA-APPL-ST-PKL-171-2017 Dated: 30.11.2017	Commissioner (Appeals)of Central Excise-PANCHKULA
285	ST/60513/2018	Smt Vijay Laxmi Gupta	C.C.E. & S.T.-Panchkula	OIA-APPL-ST-PKL-171-2017 Dated: 30.11.2017	Commissioner (Appeals) of Central Excise and Service Tax-PANCHKULA
286	ST/60514/2018	Shri Akhil Gupta	C.C.E. & S.T.-Panchkula	OIA-APPL-ST-PKL-171-2017 Dated: 30.11.2017	Commissioner (Appeals) of Central Excise and Service Tax-PANCHKULA
287	ST/60515/2018	Shri Aseem Gupta	C.C.E. & S.T.-Panchkula	OIA-APPL-ST-PKL-171-2017	Commissioner (Appeals) of

				Dated: 30.11.2017	Central Excise and Service Tax- PANCHKULA
288	ST/60533/2018	Worldwide Cricket Company Pvt	C.C.E. & S.T.- Jalandhar	OIA-JAL-EXCUS-001-APP-236-18 Dated: 07.02.2018	Commissioner (Appeals) of Central Excise and Service Tax-JALANDHAR
289	ST/60538/2018	M 13 Buildcom	C.C.E. & S.T.- Jalandhar	OIA-LUD-EXCUS-001-APP-746-18 Dated: 23.03.2018	Commissioner (Appeals) of Central Excise and Service Tax-JALANDHAR
290	ST/60546/2018	Rawel Singh And Co	C.C.E. & S.T.- Ludhiana	OIA-LUD-EXCUS-001-APP-205-17-18 Dated: 31.01.2018	Commissioner (Appeals) of Central Excise and Service Tax-LUDHIANA
291	ST/60567/2018	Surjit Lal Contractor	C.C.E. & S.T.- Ludhiana	OIA-LDH-EXCUS-001-APP-17-18 Dated: 12.02.2018	Commissioner (Appeals) of Central Excise and Service Tax-LUDHIANA
292	E/60581/2018	Denso Ten Minda India Pvt Ltd	C.C.E & S.T- Gurgaon I	OIA-298-CE-CGST-APPEAL-GCN-SG-2017 Dated: 30.01.2018	Commissioner (Appeals) of Central Excise and Service Tax-Gurgaon I
293	ST/60604/2018	S A Industries	C.C.E. & S.T.- Ludhiana	OIA-LUD-EXCUS-001-APP-656-18 Dated: 15.03.2018	Commissioner (Appeals) of Central Excise and Service Tax-LUDHIANA
294	ST/60620/2018	Pepsu Road Transport Corporation	C.C.E. & S.T.- Ludhiana	OIA-LUD-EXCUS-001-APP-214-18 Dated: 02.02.2018	Commissioner (Appeals) of Central Excise and Service Tax-LUDHIANA
295	ST/60640/2018	E City Entertainment India Pvt Ltd	C.C.E. & S.T.- Chandigarh-I	OIA-CHD-EXCUS-001-APP-469 Dated: 23.02.2018	Commissioner (Appeals) of Central Excise and Service Tax-CHANDIGARH-I
296	ST/60655/2018	Sh Rajiv Kumar	C.C.E. & S.T.- Jalandhar	OIA-LUD-EXCUS-001-APP-344-18 Dated: 23.02.2018	Commissioner (Appeals) of Central Excise and Service Tax-JALANDHAR
297	ST/60658/2018	Jagdish Lal Johar	C.C.E. & S.T.- Panchkula	OIA-554-STAX-D-II-10 Dated: 21.09.2010	Commissioner (Appeals) of Central Excise and Service Tax-PANCHKULA
298	ST/60686/2018	Ms Dhanjal Constructions	C.C.E. & S.T.- Ludhiana	OIA-LUD-EXCUS-001-APP-386-2018 Dated: 05.03.2018	Commissioner (Appeals) of Service Tax-LUDHIANA
299	ST/60694/2018	Ms I J Tools And Castings Pvt Ltd	C.C.E. & S.T.- Jalandhar	OIA-LUD-EXCUS-001-APP-360-18 Dated: 26.02.2018	Commissioner (Appeals) of Central Excise-JALANDHAR
300	E/60699/2018	Ms Yamuna Power And Infrastructure Limited	C.C.E. & S.T.- Panchkula	OIA-CI-PKL-311-2017-18 Dated: 22.02.2018	Commissioner (Appeals) of Central Excise and Service Tax-PANCHKULA

301	E/60705/2018	Ms B M Packing Machines	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-355-357-18 Dated: 26.02.2018	Commissioner (Appeals) of Central Excise and Service Tax-LUDHIANA
302	ST/60719/2018	Ms BanarsiDassAutomotives	C.C.E. & S.T.-Panchkula	OIA-APPEAL-ST-PKL-325-2017-18 Dated: 09.03.2018	Commissioner (Appeals) of Central Excise and Service Tax-PANCHKULA
303	E/60721/2018	Ms Friends Castings Pvt Ltd	C.C.E. & S.T.-Jalandhar	OIA-LUD-EXCUS-001-APP-868-870-18 Dated: 28.03.2018	Commissioner (Appeals) of Central Excise and Service Tax-JALANDHAR
304	ST/60738/2018	Ms Dara Construction	C.C.E. & S.T.-Panchkula	OIA-89-ST-APPL-PKL-2017 Dated: 31.10.2017	Commissioner (Appeals)of Central Excise-PANCHKULA
305	ST/60795/2018	Ms Ananda Hospitalities	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-EXCUS-001-APP-74-2018-19 Dated: 27.04.2018	Commissioner of Central Excise and Service Tax-CHANDIGARH-I
306	ST/60796/2018	Ms Millennium Catering And Housekeeping Services	C.C.E. & S.T.-Panchkula	OIA-APPL-ST-PKL-128-2018 Dated: 26.11.2017	Commissioner (Appeals) of Central Excise and Service Tax-PANCHKULA
307	ST/60876/2018	Ms Malwa Industries Limited	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-662-663-2018 Dated: 15.03.2018	Commissioner (Appeals) of Central Excise and Service Tax-LUDHIANA
308	ST/60877/2018	Ms Malwa Industries Limited	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-662-663-2018 Dated: 15.03.2018	Commissioner (Appeals)of Central Excise and Service Tax-LUDHIANA
309	ST/60883/2018	Ms Kapsons Electro Stampings	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-637-18 Dated: 13.03.2018	Commissioner (Appeals)of Central Excise and Service Tax-LUDHIANA
310	ST/60885/2018	Ms Ambika Overseas	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-700-18 Dated: 19.03.2018	Commissioner of Central Excise and Service Tax-LUDHIANA
311	ST/60890/2018	M P Cable Network	C.C.E.& S.T-Amritsar(c.c.e. & S.t)	OIA-LUD-EXCUS-001-APP-548-567-18 Dated: 12.03.2018	Commissioner (Appeals)of Central Excise and Service Tax-AMRITSAR
312	ST/60897/2018	Ms KamaljeetSindh wani	C.C.E. & S.T.-Panchkula	OIA-APPEAL-ST-PKL-334-2017 Dated: 26.02.2018	Commissioner (Appeals) of Central Excise and Service Tax-PANCHKULA
313	ST/60914/2018	Ms K G Thampi	C.C.E. & S.T.-Chandigarh-I	OIA-LUD-EXCUS-001-APP-684-18 Dated: 16.03.2018	Commissioner (Appeals) of Central Excise and Service Tax-CHANDIGARH-I
314	ST/60921/2018	Ms U S Computer Products	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-765-18 Dated: 26.03.2018	Commissioner(Appeals) of Central Excise and Service Tax-LUDHIANA

315	ST/60944/2018	Ms Kulwinder Cable	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-1028-18 Dated: 26.04.2018	Commissioner(App eals) of Central Excise and Service Tax-LUDHIANA
316	ST/60946/2018	Ms Anil Cable	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-852-853-18 Dated: 28.03.2018	Commissioner(App eals) of Central Excise and Service Tax-LUDHIANA
317	ST/60981/2018	Gee Kay International	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-706-18 Dated: 21.03.2018	Commissioner(App eals) of Central Excise and Service Tax-LUDHIANA
318	ST/60982/2018	Budhlada Co Owners	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-877-18 Dated: 04.04.2018	Commissioner(App eals) of Central Excise and Service Tax-LUDHIANA
319	ST/61041/2018	Sehgal Cable	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-773-779-17-18 Dated: 27.03.2018	Commissioner (Appeals)of Central Excise and Service Tax-LUDHIANA
320	ST/61051/2018	Ms Ind Swift Laboratories Ltd	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-810-18 Dated: 27.03.2018	Commissioner (Appeals) of Central Excise and Service Tax-LUDHIANA
321	ST/61053/2018	Jaswant Cable	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-773-779-17-18 Dated: 27.03.2018	Commissioner (Appeals) of Central Excise and Service Tax-LUDHIANA
322	ST/61100/2018	Ms Newman Impex Private Limited	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-993-18 Dated: 23.04.2018	Commissioner (Appeals) of Central Excise and Service Tax-LUDHIANA
323	ST/61103/2018	Ms Wasan Exports	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-1022-18 Dated: 27.04.2018	Commissioner (Appeals) of Central Excise and Service Tax-LUDHIANA
324	ST/61107/2018	Ms Wasan Exports	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-931-18 Dated: 17.04.2018	Commissioner (Appeals) of Central Excise and Service Tax-LUDHIANA
325	ST/61108/2018	Ms Wasan Exports	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-929-18 Dated: 17.04.2018	Commissioner (Appeals) of Central Excise and Service Tax-LUDHIANA
326	ST/61112/2018	Ms P L Chandel	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-EXCUS-001-APP-30-18-19 Dated: 18.04.2018	Commissioner (Appeals) of Central Excise and Service Tax-CHANDIGARH-I
327	ST/61124/2018	ShSumit Bikram Bedi Director Of	C.C.E. & S.T.-Faridabad I	OIA-15-16-ST-CGST-APPEAL-GURUGRAM-SG-2018-19 Dated: 24.04.2018	Commissioner (Appeals) of Central Excise and Service Tax-Faridabad I
328	ST/61125/2018	Ms Fitness Anthem Gym And Spa Pvt Ltd	C.C.E. & S.T.-Faridabad I	OIA-15-16-ST-CGST-APPEAL-GURUGRAM-SG-2018-19	Commissioner (Appeals) of Central Excise and Service Tax-

				Dated: 24.04.2018	Faridabad I
329	ST/61129/2018	Ms Jagtar Singh	C.C.E. & S.T.-Chandigarh-I	OIA-LUD-EXCUS-001-APP-808-18 Dated: 27.03.2018	Commissioner (Appeals) of Central Excise and Service Tax-CHANDIGARH-I
330	ST/61137/2018	Ms Jai Shakti Enterprises Prop Usha Jindal	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-388-424-18 Dated: 28.02.2018	Commissioner (Appeals) of Central Excise and Service Tax-LUDHIANA
331	ST/61139/2018	Centre For Development Of Advanced Computing	C.C.E. & S.T.-Chandigarh-I	OIA-LUD-EXCUS-001-APP-1084-18 Dated: 07.05.2018	Commissioner (Appeals) of Central Excise and Service Tax-CHANDIGARH-I
332	E/61150/2018	Ms B M Pharmaceuticals	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-EXCUS-001-APP-22-18-19 Dated: 24.04.2018	Commissioner (Appeals) of Central Excise and Service Tax-CHANDIGARH-I
333	E/61160/2018	Ms Sarvottam Appliances Pvt Ltd	C.C.E. & S.T.-Faridabad I	OIA-30-CE-CGST-APPEAL-GURUGRAM-SG-2018-19 Dated: 27.04.2018	Commissioner (Appeals) of Central Excise and Service Tax-Faridabad I
334	E/61169/2018	Ms B M Pharamceuticals	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-EXCUS-001-APP-23-18-19 Dated: 20.04.2018	Commissioner of Central Excise and Service Tax-CHANDIGARH-I
335	ST/61170/2018	Ms Shivam Enterprises	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-1083-18 Dated: 07.05.2018	Commissioner (Appeals) of Central Excise and Service Tax-LUDHIANA
336	ST/61205/2018	Mohit Advertising	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-EXCUS-001-APP-34-18-19 Dated: 25.04.2018	Commissioner (Appeals) of Central Excise and Service Tax-CHANDIGARH-I
337	E/61218/2018	RidhiSidhi Alloys Pvt Ltd	C.C.E. & S.T.-Rohtak	OIA-APPEAL-CE-PKL-08-09-2018 Dated: 25.04.2018	Commissioner (Appeals) of Central Excise-ROHTAK
338	ST/61226/2018	Bharat Sanchar Nigam Ltd	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-1055-18 Dated: 02.05.2018	Commissioner (Appeals) of Central Excise and Service Tax-LUDHIANA
339	ST/61233/2018	Slr Infotech Pt Ltd	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-EXCUS-01-APP-49-18-19 Dated: 01.05.2018	Commissioner (Appeals) of Central Excise and Service Tax-CHANDIGARH-I
340	E/61235/2018	Satish Garg Director	C.C.E. & S.T.-Rohtak	OIA-APPEAL-CE-PKL-08-09-2018 Dated: 25.04.2018	Commissioner (Appeals) of Central Excise and Service Tax-ROHTAK
341	ST/61246/2018	R U Co Owners	C.C.E. & S.T.-Jalandhar	OIA-LUD-EXCUS-001-APP-1164-2018 Dated: 22.05.2018	Commissioner (Appeals) of Central Excise and Service Tax-JALANDHAR

342	ST/61247/2018	Sql Technologies Pvt Ltd	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-EXCUS-001-APP-52-18-19 Dated: 07.05.2018	Commissioner (Appeals) of Central Excise and Service Tax-CHANDIGARH-I
343	E/61256/2018	Ms Em Cee Cee Sports Agencies Pvt Ltd	C.C.E. & S.T.-Jalandhar	OIA-LUD-EXCUS-001-APP-297-18 Dated: 16.02.2018	Commissioner (Appeals) of Central Excise and Service Tax-JALANDHAR
344	E/61259/2018	Ms Em Cee Cee Sports Agencies Pvt Ltd	C.C.E. & S.T.-Jalandhar	OIA-LUD-EXCUS-001-APP-296-18 Dated: 16.02.2018	Commissioner (Appeals) of Central Excise-JALANDHAR
345	E/61260/2018	Ms Em Cee Cee Sports Agencies Pvt Ltd	C.C.E. & S.T.-Jalandhar	OIA-LUD-EXCUS-001-APP-298-18 Dated: 16.02.2018	Commissioner (Appeals) of Central Excise-JALANDHAR
346	ST/61302/2018	Ms J S T Enterprises	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-EXCUS-001-APP-51-18-19 Dated: 27.04.2018	Commissioner (Appeals) of Central Excise and Service Tax-CHANDIGARH-I
347	ST/61310/2018	Bahadar Singh And Co Owners	C.C.E. & S.T.-Ludhiana	OIO-LUD-EXCUS-001-APP-545-547-2018 Dated: 07.03.2018	Commissioner (Appeals) of Central Excise and Service Tax-LUDHIANA
348	ST/61318/2018	Ramneek Beer Bar And Restaurant	C.C.E. & S.T.-Jalandhar	OIA-LUD-EXCUS-001-APP-932-18 Dated: 17.04.2018	Commissioner (Appeals) of Central Excise and Service Tax-JALANDHAR
349	ST/61319/2018	Kapil Hotel And Restaurant	C.C.E. & S.T.-Jalandhar	OIA-LUD-EXCUS-001-APP-1005-18 Dated: 24.04.2018	Commissioner (Appeals) of Central Excise and Service Tax-JALANDHAR
350	ST/61325/2018	Ms Cargo Motors Pvt Ltd	C.C.E. & S.T.-Jalandhar	OIA-LUD-EXCUS-001-APP-889-18 Dated: 28.03.2018	Commissioner (Appeals) of Central Excise and Service Tax-JALANDHAR
351	ST/61327/2018	Ms Goshie Apparels Pvt Ltd	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-EXCUS-001-APP-35-2018-19 Dated: 26.04.2018	Commissioner (Appeals) of Central Excise and Service Tax-CHANDIGARH-I
352	ST/61355/2018	Ms Hardev Singh Parmar	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-EXCUS-001-APP-92-18-19 Dated: 15.05.2018	Commissioner (Appeals) of Central Excise and Service Tax-CHANDIGARH-I
353	ST/61360/2018	Balraj Singh Son Of Shri Sarwan Singh	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-1208-18 Dated: 30.05.2018	Commissioner (Appeals) of Central Excise and Service Tax-LUDHIANA
354	ST/61362/2018	Ms Prahlad Dutta	C.C.E. & S.T.-Panchkula	OIA-APPL-ST-PKL-47-18 Dated: 28.05.2018	Commissioner (Appeals)of Central Excise and Service Tax-PANCHKULA
355	E/61365/2018	Ms Kalson	C.C.E. & S.T.-	OIA-383-384-CE-	Commissioner

		Industries	Faridabad I	CGST-APPEAL-GURUGRAM-SG-2017-18 Dated: 14.03.2018	(Appeals)of Central Excise and Service Tax-Faridabad I
356	E/61376/2018	Ms Sangrur Industrial Corporation Ltd	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-1106-18 Dated: 10.05.2018	Commissioner(App eals) of Central Excise and Service Tax-LUDHIANA
357	ST/61381/2018	Ms Mukul Sales Pvt Ltd	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-EXCUS-001-APP-94-2018-19 Dated: 15.06.2018	Commissioner (Appeals) of Central Excise and Service Tax-CHANDIGARH-I
358	ST/61393/2018	Balraj Singh	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-1447-18 Dated: 18.07.2018	Commissioner (Appeals)of Central Excise and Service Tax-LUDHIANA
359	E/61395/2018	Ms Taiga Knitwear Private Limited	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-1384-1394-18 Dated: 11.07.2018	Commissioner (Appeals)of Central Excise and Service Tax-LUDHIANA
360	ST/61428/2018	H S Kahlon And Others	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-1158-18 Dated: 17.05.2018	Commissioner(App eals) of Central Excise and Service Tax-LUDHIANA
361	E/61436/2018	Ms Hira Combines Pvt Ltd	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXUS-001-APP-1166-1171-18 Dated: 22.05.2018	Commissioner(App eals) of Central Excise and Service Tax-LUDHIANA
362	E/61437/2018	Ms Preet Agro Industries Pvt Ltd	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-1141-1142-18 Dated: 15.05.2018	Commissioner (Appeals)of Central Excise and Service Tax-LUDHIANA
363	ST/61438/2018	Ms Sarvotam Services	C.C.E. & S.T.-Jalandhar	OIA-LUD-EXCUS-001-APP-1119-18 Dated: 14.05.2018	Commissioner(App eals) of Central Excise and Service Tax-JALANDHAR
364	ST/61443/2018	Newman Impex Private Limited	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-1104-18 Dated: 10.05.2018	Commissioner (Appeals)of Central Excise and Service Tax-LUDHIANA
365	E/61470/2018	Ms Kokuyo Camlin Limited	C.C.-Jammu & Kashmir	OIA-JNK-EXCUS-APP-473-74-17-18 Dated: 22.03.2018	Commissioner (Appeals)of Central Excise and Service Tax-JAMMU & KASHMIR
366	E/61487/2018	Ms International Tractors Ltd	C.C.E. & S.T.-Jalandhar	OIA-JAL-EXCUS-000-COM-013-17-18 Dated: 19.03.2018	Commissioner(App eals) of Central Excise and Service Tax-JALANDHAR
367	ST/61499/2018	Ms Municipal Committee	C.C.E. & S.T.-Panchkula	OIA-APPEAL-ST-PKL-64-68-2018 Dated: 05.06.2018	Commissioner (Appeals)of Central Excise and Service Tax-PANCHKULA
368	ST/61507/2018	Mr Bhupinderpal Singh And Co Owners	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-1217-18 Dated: 01.06.2018	Commissioner (Appeals)of Central Excise and Service Tax-

					LUDHIANA
369	E/61517/2018	Ms G N A Axles Limited	C.C.E. & S.T.-Jalandhar	OIA-LUD-EXCUS-001-APP-205-18 Dated: 29.05.2018	Commissioner(App eals) of Central Excise and Service Tax-JALANDHAR
370	ST/61545/2018	I J Tools And Castings Ltd	C.C.E. & S.T.-Jalandhar	OIA-LUD-EXCUS-001-APP-1281-18 Dated: 15.06.2018	Commissioner(App eals) of Central Excise and Service Tax-JALANDHAR
371	E/61551/2018	Ms Mexim Industries	C.C.-Jammu & Kashmir	OIA-JNK-EXCUS-APP-40-18-19 Dated: 10.05.2018	Commissioner (Appeals)of Central Excise and Service Tax-JAMMU & KASHMIR
372	ST/61554/2018	Ms Longia Road Carrier	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-EXCUS-001-APP-562-17-18 Dated: 14.03.2018	Commissioner(App eals) of Central Excise and Service Tax-CHANDIGARH-I
373	ST/61555/2018	Government Medical College And Hospitality	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-EXCUS-001-APP-80-18-19 Dated: 09.05.2018	Commissioner(App eals) of Central Excise and Service Tax-CHANDIGARH-I
374	E/61587/2018	Ms Bunge India P Ltd	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-1298-1299 Dated: 19.06.2018	Commissioner (Appeals)of Central Excise and Service Tax-LUDHIANA
375	E/61596/2018	Ms Bunge India P Ltd	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-1328-18 Dated: 27.06.2018	Commissioner(App eals) of Central Excise and Service Tax-LUDHIANA
376	ST/61599/2018	Ms Vintech Builders	C.C.E. & S.T.-Chandigarh-I	OIO-CHD-EXCUS-001-APP-132-18-19 Dated: 29.06.2018	Commissioner of Central Excise and Service Tax-CHANDIGARH-I
377	ST/61656/2018	Ms Transworld Communication	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-EXCUS-001-APP-139-18-19 Dated: 05.07.2018	Commissioner (Appeals)of Central Excise and Service Tax-CHANDIGARH-I
378	ST/61660/2018	Ms Catchy Communication	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-EXCUS-001-APP-131-18-19 Dated: 03.07.2018	Commissioner (Appeals)of Central Excise and Service Tax-CHANDIGARH-I
379	ST/61674/2018	Ms Raj Kamal	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-388-424-18 Dated: 28.02.2018	Commissioner (Appeals)of Central Excise and Service Tax-LUDHIANA
380	ST/61681/2018	Ms Brij Mohan Garg	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-388-424-18 Dated: 28.02.2018	Commissioner(App eals) of Central Excise and Service Tax-LUDHIANA
381	ST/61685/2018	Ms Vicky Cable Network	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-388-424-18 Dated: 28.02.2018	Commissioner(App eals) of Central Excise and Service Tax-LUDHIANA
382	ST/61689/2018	Ms Babli Cable Network	C.C.E. & S.T.-Ludhiana	OIO-LUD-EXCUS-001-APP-388-424-18 Dated: 28.02.2018	Commissioner of Central Excise and Service Tax-LUDHIANA
383	E/61695/2018	Ms P I Industries Ltd	C.C.-Jammu & Kashmir	OIA-JNK-EXCUS-APP-92-93-18-19 Dated: 08.06.2018	Commissioner(App eals) of Central Excise and Service

					Tax-JAMMU & KASHMIR
384	ST/61715/2018	Ms Aries Integrated Security Solutions	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-1030-18 Dated: 26.04.2018	Commissioner (Appeals) of Central Excise and Service Tax-LUDHIANA
385	E/61724/2018	Celeste International	C.C.-Jammu & Kashmir	OIA-JNK-EXCUS-APP-156-18-19 Dated: 29.06.2018	Commissioner (Appeals)of Central Excise and Service Tax-JAMMU & KASHMIR
386	ST/61728/2018	Ms Dot Network	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-EXCUS-001-APP-145-18-19 Dated: 11.07.2018	Commissioner (Appeals)of Central Excise and Service Tax-CHANDIGARH-I
387	ST/61733/2018	Ms Hardev Singh	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-388-424-18 Dated: 28.02.2018	Commissioner (Appeals)of Central Excise and Service Tax-LUDHIANA
388	ST/61745/2018	Varinder Pal Singh	C.C.E. & S.T.-Jalandhar	OIA-LUD-EXCUS-001-APP-1207-18 Dated: 29.05.2018	Commissioner (Appeals)of Central Excise and Service Tax-JALANDHAR
389	ST/61788/2018	Municipal Corporation	C.C.E. & S.T.-Ludhiana	OIA-LDH-EXCUS-001-APP-311-18 Dated: 20.02.2018	Commissioner (Appeals)of Central Excise and Service Tax-LUDHIANA
390	E/61825/2018	Ms Bikaner Enterprises	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-1605-18 Dated: 24.08.2018	Commissioner (Appeals)of Central Excise and Service Tax-LUDHIANA
391	ST/61828/2018	Sh Rajinder Kumar	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-324-17-18 Dated: 21.02.2018	Commissioner of Central Excise and Service Tax-LUDHIANA
392	ST/61885/2018	Hotel Combermere	C.C.E. & S.T.-Shimla	OIA-CHD-EXCUS-001-APP-181-18-19 Dated: 19.09.2018	Commissioner (Appeals)of Central Excise-Shimla
393	ST/61911/2018	Rajinder Singh And Varinder Pal Singh	C.C.E. & S.T.-Jalandhar	OIA-LUD-EXCUS-001-APP-1207-18 Dated: 29.05.2018	Commissioner (Appeals)of Central Excise, CUSTOMS (Adjudication)-JALANDHAR
394	E/62017/2018	Ms Motherson Sumi Systems Ltd	C.C.E. & S.T.-Faridabad I	OIA-99-CE-CGST-APPEAL-GURUGRAM-SG-2018-19 Dated: 16.08.2018	Commissioner (Appeals)of Central Excise-Gurgaon I
395	E/62022/2018	Ms Funky Clothing	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-1750-1751-18 Dated: 03.10.2018	Commissioner (Appeals)of Central Excise-LUDHIANA
396	ST/62027/2018	Joshi Automobiles Pvt Ltd	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-1607-1609-18 Dated: 27.08.2018	Commissioner (Appeals)of Central Excise and Service Tax-LUDHIANA

397	ST/62028/2018	Joshi Automobiles Pvt Ltd	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-1607-1609-18 Dated: 27.08.2018	Commissioner (Appeals)of Central Excise and Service Tax-LUDHIANA
398	E/62030/2018	Ms Triveni Timber Co	C.C.E. & S.T.-Panchkula	OIA-APL-CE-PKL-24-2018 Dated: 04.05.2018	Commissioner (Appeals)of Central Excise and Service Tax-PANCHKULA
399	ST/60005/2019	Dhillon Gold Cable Network	C.C.E.& S.T-Amritsar(c.c.e. & S.t)	OIA-LUD-EXCUS-001-APP-1702-1705-18 Dated: 12.09.2018	Commissioner (Appeals)of Central Excise-LUDHIANA
400	ST/60006/2019	Gurdeep Cable Network	C.C.E.& S.T-Amritsar(c.c.e. & S.t)	OIA-LUD-EXCUS-001-APP-1702-1705-18 Dated: 12.09.2018	Commissioner (Appeals)of Central Excise and Service Tax-LUDHIANA
401	ST/60007/2019	Mintoo Cable Network	C.C.E.& S.T-Amritsar(c.c.e. & S.t)	OIA-LUD-EXCUS-001-APP-1702-1705-18 Dated: 28.09.2018	Commissioner (Appeals)of Central Excise and Service Tax-LUDHIANA
402	E/60024/2019	Ms Cadchem Laboratories Ltd	C.C.E. & S.T.-Chandigarh-Ii	OIA-LUD-EXCUS-001-APP-1770-18 Dated: 08.10.2018	Commissioner (Appeals)of Central Excise-LUDHIANA
403	ST/60076/2019	Ms LokpriyaBuildwe ll Pvt Ltd	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-EXCUS-001-APP-194-18-19 Dated: 10.10.2018	Commissioner (Appeals)of Central Excise and Service Tax-CHANDIGARH-I
404	ST/60093/2019	Ms Ravinder Singh	C.C.E. & S.T.-Ambala	OIA-APPL-PKL-ST-166-2018-19 Dated: 25.09.2018	Commissioner (Appeals)of Central Excise-PANCHKULA
405	E/60101/2019	Ms Cremica Food Specialites Ltd	C.C.E. & S.T.-Jalandhar	OIA-LUD-EXCUS-001-APP-1783-18 Dated: 12.10.2018	Commissioner (Appeals)of Central Excise-LUDHIANA
406	E/60102/2019	Ms Cremica Food Specialities Ltd	C.C.E. & S.T.-Jalandhar	OIA-LUD-EXCUS-001-APP-1784-18 Dated: 12.10.2018	Commissioner (Appeals)of Central Excise-LUDHIANA
407	E/60176/2019	Ms Dashmesh Mechanical Works Pvt Ltd	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-1879-1882-18 Dated: 12.11.2018	Commissioner (Appeals)of Central Excise-LUDHIANA
408	E/60177/2019	Ms Dashmesh Mechanical Works Pvt Ltd	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-1879-1882-18 Dated: 12.11.2018	Commissioner (Appeals)of Central Excise-LUDHIANA
409	ST/60180/2019	Ms Municipal Council	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-EXCUS-001-APP-201-18-19 Dated: 01.11.2018	Commissioner (Appeals)of Service Tax-CHANDIGARH-I
410	ST/60229/2019	Ms G R Cable Network	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-388-424-18 Dated: 28.02.2018	Commissioner (Appeals)of Central Excise and Service Tax-LUDHIANA
411	ST/60242/2019	Sjs Co Owner	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-1954-18 Dated: 30.11.2018	Commissioner (Appeals)of Central Excise and Service Tax-LUDHIANA

412	ST/60277/2019	Rajdhani Flora And Infrastructure Developers Pvt Ltd	C.C.E & S.T-Gurgaon I	OIA-219-ST-CGST-APPEAL-GURUGRAM-SG-2018 Dated: 27.11.2018	Commissioner (Appeals)of Central Excise and Service Tax-Gurgaon I
413	ST/60280/2019	Rajdhani Flora And Infrastructure Developers Pvt Ltd	C.C.E & S.T-Gurgaon I	OIA-224-225-ST-CGST-APPEAL-GURUGRAM-SG-2018 Dated: 27.11.2018	Commissioner(App eals) of Central Excise and Service Tax-Gurgaon I
414	E/60285/2019	Cement Corporation Of India Ltd	C.C.E. & S.T.-Shimla	OIA-CHD-EXCUS-001-APP-231-18-19 Dated: 10.12.2018	Commissioner(App eals) of Central Excise and Service Tax-CHANDIGARH-I
415	ST/60289/2019	Ms Rajdhani Flora Infrastructure Developers Pvt Ltd	C.C.E & S.T-Gurgaon I	OIA-224-225-ST-CGST-APPEAL-GURUGRAM-SG-2018 Dated: 27.11.2018	Commissioner o(Appeals)f Central Excise-Gurgaon I
416	ST/60293/2019	Vikas Engineering Works	C.C.E. & S.T.-Chandigarh-I	OIA-LUD-EXCUS-001-APP-233-18 Dated: 12.12.2018	Commissioner (Appeals)of Central Excise and Service Tax-LUDHIANA
417	ST/60299/2019	Panther Security Services	C.C.E. & S.T.-Faridabad I	OIO-15-ADJ-ST-Commr-Panther-20-2016-17-4522 Dated: 28.02.2018	Commissioner (Appeals)of Central Excise and Service Tax-Faridabad I
418	ST/60322/2019	Ms Rang Kala Kendra	C.C.E. & S.T.-Shimla	OIA-CHD-EXCUS-001-APP-240-2018 Dated: 18.12.2018	Commissioner (Appeals)of Central Excise and Service Tax-CHANDIGARH-I
419	ST/60333/2019	Punjab University	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-EXCUS-001-APP-236-2018-19 Dated: 17.12.2018	Commissioner (Appeals)of Central Excise and Service Tax-CHANDIGARH-I
420	ST/60349/2019	Satguru Enterprises	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-EXCUS-001-APP-249-18-19 Dated: 27.12.2018	Commissioner (Appeals)of Central Excise and Service Tax-CHANDIGARH-I
421	ST/60363/2019	Ms Bajwa Tour And Travels	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-1341-18 Dated: 29.06.2018	Commissioner (Appeals)of Central Excise and Service Tax-LUDHIANA
422	ST/60372/2019	Sh Suresh Kumar	C.C.E. & S.T.-Ambala	OIA-85-87-ST-APPL-I-PKLA-2015-2889 Dated: 15.11.2016	Commissioner (Appeals)of Central Excise and Service Tax-PANCHKULA
423	ST/60389/2019	Suraj Security And Consultancy Services	C.C.E. & S.T.-Bhiwani	OIA-Appl-PKL-ST-214-2018-19 Dated: 27.12.2018	Commissioner (Appeals)of Central Excise and Service Tax-PANCHKULA
424	ST/60409/2019	Ms Bhiwani Co Operative Labour & Construction Society Ltd	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-EXCUS-001-APP-163-18-19 Dated: 31.07.2018	Commissioner (Appeals)of Central Excise-CHANDIGARH-I
425	ST/60415/2019	Naresh Kumar	C.C.E. & S.T.-Panchkula	OIA-APPEAL-ST-PKL-216-217-2018	Commissioner (Appeals)of

				Dated: 09.01.2019	Central Excise-PANCHKULA
426	ST/60416/2019	Naresh Kumar	C.C.E. & S.T.-Panchkula	OIA-APPEAL-ST-PKL-216-217-2018 Dated: 09.01.2019	Commissioner (Appeals)of Central Excise-PANCHKULA
427	ST/60482/2019	Ms Gangotri Manpower And Security Agency	C.C.E. & S.T.-Panchkula	OIA-11-ST-COMMR-PKL-2017-18 Dated: 21.11.2017	Commissioner (Appeals)of Central Excise and Service Tax-PANCHKULA
428	ST/60483/2019	Shalini Enterprises	C.C.E. & S.T.-Shimla	OIA-CHD-EXCUS-001-APP-286 Dated: 28.01.2019	Commissioner (Appeals)of Central Excise and Service Tax-CHANDIGARH-I
429	E/60484/2019	Zanon Life Sciences Pvt Ltd	C.C.E. & S.T.-Shimla	OIA-CHD-EXCUS-001-APP-281-18-19 Dated: 23.01.2019	Commissioner (Appeals)of Central Excise and Service Tax-CHANDIGARH-I
430	ST/60508/2019	Engineering Department	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-EXCUS-001-APP-285-18-19 Dated: 25.01.2019	Commissioner (Appeals)of Central Excise and Service Tax-CHANDIGARH-I
431	E/60509/2019	Ms Navketan Auto Industries	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-2052-19 Dated: 06.02.2019	Commissioner (Appeals)of Central Excise-LUDHIANA
432	E/60544/2019	Ms Haryana Forest Developement Corporation Limited	C.C.E. & S.T.-Panchkula	OIO-10-CE-COMMR-PKL-R-S-2018-19 Dated: 31.01.2019	Commissioner (Appeals)of Central Excise-PANCHKULA
433	ST/60556/2019	Hasandeep Singh Mann	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-EXCUS-001-APP-263-267-2018-19 Dated: 04.01.2019	Commissioner (Appeals)of Central Excise and Service Tax-CHANDIGARH-I
434	ST/60557/2019	SmtTripat Kaur Mann Wo Late Shri Jaswant Singh Mann	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-EXCUS-001-APP-263-267-2018-19 Dated: 04.01.2019	Commissioner (Appeals)of Central Excise and Service Tax-CHANDIGARH-I
435	ST/60558/2019	Jaswant Singh Mann Huf	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-EXCUS-001-APP-263-267-2018-19 Dated: 04.01.2019	Commissioner (Appeals)of Central Excise and Service Tax-CHANDIGARH-I
436	ST/60559/2019	Sumeep Singh Mann	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-EXCUS-001-APP-263-267-2018-19 Dated: 04.01.2019	Commissioner (Appeals)of Central Excise and Service Tax-CHANDIGARH-I
437	ST/60560/2019	Kushalpal Singh Mann	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-EXCUS-001-APP-263-267-2018-19 Dated: 04.01.2019	Commissioner (Appeals)of Central Excise and Service Tax-CHANDIGARH-I
438	ST/60561/2019	SmtTripat Kaur Mann	C.C.E. & S.T.-Chandigarh-I	OIA-CHD-EXCUS-001-APP-263-267-2018-19 Dated: 04.01.2019	Commissioner (Appeals)of Central Excise and Service Tax-CHANDIGARH-I
439	ST/60570/2019	H P State	C.C.E. & S.T.-	OIA-CHD-EXCUS-	Commissioner

		Electronics Dev Corporation Ltd	Chandigarh-I	001-APP-178-18-19 Dated: 12.09.2018	(Appeals)of Central Excise and Service Tax- CHANDIGARH-I
440	ST/60591/2019	Harnam Das	C.C.E. & S.T.- Ludhiana	OIA-LUD-EXCUS- 001-APP-2288-19 Dated: 04.04.2019	Commissioner (Appeals)of Central Excise and Service Tax- LUDHIANA
441	E/60636/2019	Ms Process Equipment India	C.C.E. & S.T.- Shimla	OIA-CHD-EXCUS- 001-APP-298-18-19 Dated: 14.02.2019	Commissioner (Appeals)of Central Excise- CHANDIGARH-I
442	E/60640/2019	Champion Krishi Udyog	C.C.E. & S.T.- Panchkula	OIA-APPL-PKL-ST- 261-2018-19 Dated: 14.03.2019	Commissioner (Appeals)of Central Excise and Service Tax- PANCHKULA
443	E/60644/2019	Ms Anrose Pharma	C.C.E. & S.T.- Chandigarh-I	OIA-CHD-EXCUS- 001-APP-21-19-20 Dated: 03.05.2019	Commissioner (Appeals)of Central Excise and Service Tax- CHANDIGARH-I
444	ST/60645/2019	Ms Kgn Cable Network	C.C.E. & S.T.- Ludhiana	OIA-LUD-EXCUS- 001-APP-2076- 2079-19 Dated: 11.02.2019	Commissioner (Appeals)of Central Excise and Service Tax- LUDHIANA
445	ST/60647/2019	Ms Priya Cable Network	C.C.E. & S.T.- Ludhiana	OIA-LUD-EXCUS- 001-APP-2122- 2137-19 Dated: 20.02.2019	Commissioner(App eals) of Central Excise and Service Tax-LUDHIANA
446	ST/60648/2019	Ms V S Channel	C.C.E. & S.T.- Ludhiana	OIA-LUD-EXCUS- 001-APP-2122- 2137-19 Dated: 20.02.2019	Commissioner (Appeals)of Central Excise and Service Tax- LUDHIANA
447	ST/60650/2019	Ms Lakhwinder Cable Network	C.C.E. & S.T.- Ludhiana	OIA-LUD-EXCUS- 001-APP-2076- 2079-19 Dated: 11.02.2019	Commissioner (Appeals)of Central Excise and Service Tax- LUDHIANA
448	ST/60651/2019	Ms A To Z Cable	C.C.E. & S.T.- Ludhiana	OIA-LUD-EXCUS- 001-APP-2122- 2137-19 Dated: 20.02.2019	Commissioner (Appeals)of Central Excise and Service Tax- LUDHIANA
449	E/60655/2019	Ms P M I Coaches Pvt Ltd	C.C.E. & S.T.- Faridabad I	OIO-01-2019-20- COMMR-PP-FBD Dated: 23.04.2019	Commissioner of Central Excise and Service Tax- Faridabad I
450	ST/60668/2019	Society For Promotion Of I T	C.C.E. & S.T.- Chandigarh-I	OIA-CHD-EXCUS- 001-APP-303-18-19 Dated: 27.03.2019	Commissioner (Appeals)of Central Excise and Service Tax- CHANDIGARH-I
451	ST/60681/2019	R N Enterprises	C.C.E. & S.T.- Ludhiana	OIA-LUD-EXCUS- 001-APP-2166- 2178-19 Dated: 15.03.2019	Commissioner (Appeals)of Central Excise and Service Tax- LUDHIANA
452	ST/60756/2019	Ms Dada Motors Services Pvt Ltd	C.C.E. & S.T.- Ludhiana	OIA-LUD-EXUS-001- APP-2203-19 Dated: 20.03.2019	Commissioner (Appeals)of Central Excise and Service Tax-

					LUDHIANA
453	ST/60894/2019	Ms Hardev Singh	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-2372-19 Dated: 07.05.2019	Commissioner (Appeals)of Central Excise and Service Tax-LUDHIANA
454	ST/60903/2019	Ms G G Cable Network	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-2232-19 Dated: 26.03.2019	Commissioner (Appeals)of Central Excise and Service Tax-LUDHIANA
455	ST/60942/2019	Ms Sandeep Bhaghi	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-2122-2137-19 Dated: 20.02.2019	Commissioner (Appeals)of CUSTOMS-LUDHIANA
456	ST/60950/2019	Ms Balaji Telecommunicat ion	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-2166-2178-19 Dated: 15.03.2019	Commissioner (Appeals)of Central Excise and Service Tax-LUDHIANA
457	E/60991/2019	Santosh Kumar Shukla	C.C.E. & S.T.-Faridabad I	OIO-08-2019-20-COMMR-PP-FBD Dated: 31.05.2019	Commissioner of Central Excise and Service Tax-Faridabad I
458	E/60992/2019	Ms Larsen Toubro Limited	C.C.E. & S.T.-Faridabad I	OIO-08-2019-20-COMMR-PP-FBD Dated: 31.05.2019	Commissioner of Central Excise and Service Tax-Faridabad I
459	E/60993/2019	Raju Iyer	C.C.E. & S.T.-Faridabad I	OIO-08-2019-20-COMMR-PP-FBD Dated: 31.05.2019	Commissioner of Central Excise-Faridabad I
460	E/60994/2019	Harminder Singh	C.C.E. & S.T.-Faridabad I	OIO-08-2019-20-COMMR-PP-FBD Dated: 31.05.2019	Commissioner of Central Excise and Service Tax-Faridabad I
461	E/60995/2019	Sanjay Hindlekar	C.C.E. & S.T.-Faridabad I	OIO-08-2019-20-COMMR-PP-FBD Dated: 31.05.2019	Commissioner of Central Excise and Service Tax-Faridabad I
462	E/60996/2019	Utpal Ghosh	C.C.E. & S.T.-Faridabad I	OIO-08-2019-20-COMMR-PP-FBD Dated: 31.05.2019	Commissioner of Central Excise and Service Tax-Faridabad I
463	ST/61067/2019	Ms Y S Co Owners	C.C.E. & S.T.-Ludhiana	OIA-LUD-EXCUS-001-APP-2345-19 Dated: 30.04.2019	Commissioner (Appeals)of Central Excise and Service Tax-LUDHIANA
464	E/61093/2019	Ms Satya Beverages Pvt Ltd	C.C.E. & S.T.-Rohtak	OIA-APPEAL-CE-PKL-54-55-2019-20 Dated: 22.07.2019	Commissioner (Appeals) of Central Excise and Service Tax-PANCHKULA

APPEARANCE:

Present for the Appellant:ShriVikrant Kackaria, Shri Sudhir Malhotra, Shri A. S. Gill, Shri Surjeet Bhadu, Ms. KrartiSomani, Shri NaveenBindal, Shri Vinayak Mathur, Shri Jitender Singh, Shri Gagan Kohli, Shri Sudeep Bhangoo, Shri Dheeraj Srivastava, Shri Rajinder Kumar Sood, Shri Jitin Mahajan, Shri Pawan KumarPahwa, Shri Suresh Malhotra, Shri Poojan Malhotra, Shri Navdeep Manga, Shri Veer Singh, Advocates, and Shri Ashok Batra, Shri Mukesh Pandey, Shri Manoj Kohli, Shri Rakesh Kumar Khana, Shri Anmol Gupta, CAs

Present for the Respondent:ShriVijay Gupta, Shri H. S. Brar, Shri

Amandeep Kumar, Shri Piyush Yadav, Ms. Geetika, Ms. Shivani, ARs

CORAM:

Hon'ble Mr. Ashok Jindal, Member (Judicial)

Hon'ble Mr. P. Venkata Subba Rao, Member (Technical)

FINAL ORDER NO.60019-60482/2021

DATE OF HEARING:22.01.2021

DATE OF DECISION : 22.01.2021

PER ASHOK JINDAL

Ld. ARs for the Revenue submits that the appellants have opted for Sabka Vishwas(Legacy Dispute Resolution) Scheme, 2019 and obtained discharge certificatesi.e. Form-4.

2. In view of the submissions made the Id. ARs, the appeals are dismissed as deemed withdrawn.

(Dictated and pronounced in open court)

**(Ashok Jindal)
Member (Judicial)**

**(P.VenkataSubba Rao)
Member (Technical)**